



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Wednesday,19th October 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 1**

**[DIVISION BENCH-I**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 19-10-2022 TO 22-12-2022  
(RELATING TO DIVISION BENCH-I), ALONG WITH  
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	PIL/18/2018	SEEMA BHUYAN <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	PETITIONER IN PERSON	MR. S C KEYAL MR. R K D CHOUDHURY GA, ASSAM MR. B CHOUDHURY, (R-3) ASSTT.S.G.I.
2	WA/110/2021 CAVT. NO.02902/021,	THE STATE OF ASSAM AND 6 ORS. <b>Versus</b> HIMAJIT KUMAR BARMAN	MR. D SAIKIA MR. D P BORAH SC, HEALTH AND F W	MR. P J SAIKIA MS M NIROLA FOR CAVEATOR
3	WP(C)/2413/2021 FIXED	UNION OF INDIA AND 3 ORS <b>Versus</b> SATYENDRA NATH	MR M KATO	MD R ISLAM MR D N SARMA
4	C.Ex.App./2/2022	COMMISSIONER OF CGST AND CX <b>Versus</b> M/S TENGAPANI TEA ESTATE	SC, GST MR. S C KEYAL MS G HAZARIKA MISS P DAS	MR A B DEY MR. S SUTRADHAR
	<b>WITH</b> I.A.(Civil)/1183/2022 <b>in</b> C.Ex.App./2/2022	COMMISSIONER OF CGST AND CX <b>Versus</b> M/S TENGAPANI TEA ESTATE	SC, GST MR. S C KEYAL MS G HAZARIKA MISS P DAS	
5	W.P.(CrI.)/8/2022	SMT. RAJASHREE ROY <b>Versus</b> NILOTPOL DEB	MRS. R S CHOWDHURY MS G DAS MR T DAS	MR. N J DUTTA MR G J SAIKIA MR S DAS
6	WA/9/2022 WA 45/2014(D/O), FIXED	PRANITA BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. M U MAHMUD MS. M BEGUM MR S H MAHMUD MR S ISLAM	GA, ASSAM SC, AG MR. S K MEDHI SC, PWD
	<b>WITH</b> Review.Pet./150/2019	THE ALL ASSAM WORK CHARGE EMPLOYEE ASSOCIATION AND ANR <b>Versus</b> THE STATE OF ASSAM AND 833 ORS	MR N DUTTA MR. K N CHOUDHURY MR. N N B CHOUDHURY MR. N BARUAH MR. M DEWAN MR. M DEWAN	GA, ASSAM MR. R BORPUJARI, SC, FINANCE SC, SOCIAL WELFARE

8	<b>WITH</b> WA/1/2022	UJALA NARZARY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. M U MAHMUD MS. M BEGUM MR S H MAHMUD	GA, ASSAM SC, AG SC, BTC SC, PWD
9	WA/13/2022	SRI SRI BIJOY KRISNA SADAN ASHRAM <b>Versus</b> HIRALAL BAXI AND 12 ORS	MR. P K KALITA MR. P K KALITA	MR G N SAHEWALLA GA, ASSAM MD ASLAM MS. S KATAKEY MS. S. TODI SC, REVENUE MR. M SAHEWALLA SC, REVENUE
10	Mat.App./23/2022	ASIF ALI MIR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR K K MAHANTA (Sr. Advocate) MRS. B GOGOI MR. A SARMAH	PP, ASSAM
11	Mat.App./36/2022	RANI SARMA <b>Versus</b> VIJAY SHARMA	MR. B J GHOSH MR H RAHMAN	
12	WA/167/2022 CAVT. NO.05232/022,	THE MANAGEMENT OF TEA RESEARCH ASSOCIATION <b>Versus</b> TOCKLAI EMPLOYEES UNION AND ANR.	MR S N SARMA SENIOR ADVOCATE MR. P K GOSWAMI MR. M HUSSAIN MR. K KALITA MS. C BASUMATARY MS G SWAMI	MS S MOCHAHARI MR A DASGUPTA MR SISHIR DUTTA MS B DAS MR. S DUTTA FOR CAVEATOR
13	WA/176/2022 FIXED	THE HEADMASTER/SECRETARY (SMDC) OF RAMPUR CHALAPATHAR SAHED ALI HIGH SCHOOL <b>Versus</b> THE STATE OF ASSAM AND 3 ORS A	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR. K SINGHA MR S GAUTAM	SC, SEC. EDU. MR. S DAS FOR CAVEATOR
	<b>WITH</b> I.A.(Civil)/1468/2022 <b>in</b> WA/176/2022	THE HEADMASTER/SECRETARY (SMDC) OF RAMPUR CHALAPATHAR SAHED ALI HIGH SCHOOL <b>Versus</b> THE STATE OF ASSAM AND 3 ORS A	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR. K SINGHA MR S GAUTAM	SC, SEC. EDU. MR. S DAS FOR CAVEATOR
14	WA/276/2022 CAVT. NO.09072/022, FIXED	RUNJUN BORA AND 4 ORS <b>Versus</b> HIROK JYOTI NATH AND 7 ORS	MR. P D NAIR MR. I CHOUDHURY R L CHUTIA MS N GUPTA	SC, P AND R.D. GA, ASSAM MR. D A KAIYUM FOR CAVEATOR
15	WA/325/2022 FIXED	SAHINUR BEGUM <b>Versus</b> THE STATE OF ASSAM AND 5 ORS. A	MR. S BANIK MR. S BANIK	GA, ASSAM
16	WA/330/2022 FIXED	NAZIM UDDIN BARBHUIYA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A M BARBHUIYA MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	GA, ASSAM
17	WA/331/2022	NOOR NAHAR JIYA <b>Versus</b> THE STATE OF ASSAM AND 13 ORS.	MR H R A CHOUDHURY MR. M DUTTA MR. A M AHMED MR. M A CHOUDHURY P. GHOSH	SC, P AND R.D. GA, ASSAM
	<b>WITH</b> I.A.(Civil)/3078/2022 <b>in</b> WA/331/2022	NOOR NAHAR JIYA <b>Versus</b> THE STATE OF ASSAM AND 13 ORS.	MR H R A CHOUDHURY MR. M DUTTA MR. A M AHMED MR. M A CHOUDHURY P. GHOSH	SC, P AND R.D. GA, ASSAM
18	WA/332/2022	SHYAM SUNDER BORAH AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM 4 ORS.	MS M NIROLA	SC, SEC. EDU.

**ORDERS**

19	Mat.App./8/2014 FIXED	ARUTI DUSAD <b>Versus</b> SHIV PUJAN DASAD	MRS. R RONGMEI MR.R DEV MSS DEVI MS.R DEVI	MRS. R RONGMEI MRS. RITA DAS MOZUMDAR
20	PIL/7/2015 WP(C) 3801/2015(D/O), FIXED	RAJEEB KALITA <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MS.S BHUYAN MR.B D KONWAR MS.S BARUA MRS.J M KONWAR	GA, ASSAMR1-7 SC, PWD(R10) SC, GHC(R8-9)
21	WP(C)(Suo Moto)/8/2018 FIXED	X X X <b>Versus</b> IN RE - THE STATE OF ASSAM AND 7 ORS.	MR S S DEY MR H K DAS(AMICUS CURIAE) SC, GHC	MR. R.K.D. CHOUDHURY(SR.GA,ASSAM) MS. T. KHRO, GA, NAGALAND, MR. A.D.CHOUDHURY, ADDL. ADVOCATE GENERAL, MIZORAM MR A CHANDRAN(ADDL.SR.GA, AP)
22	WA/9/2018 WITH OFFICE NOTE	THE STAFF SELECTION COMMISSION <b>Versus</b> MD GAJJUR RAHMAN	MR. S C KEYAL	MR. H BEZBARUA
23	WA/337/2018 FIXED	DIPANKAR DIHINGIA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M BISWAS MR. T CHUTIA MR. D TIWARI	SC, HEALTH
24	WA/163/2019	M/S GAGAN DEAL TRADE PRIVATE LTD., <b>Versus</b> THE FOOD CORPORATION OF INDIA AND 4 ORS	MR. D SAIKIA MR. B GOGOI MR P NAYAK	MR R CHAKRAVORTY MR. M CHALIHA SC, F C I
25	PIL/67/2020	CHAIMON BRAHMA AND 24 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MS. N SHYAMAL MR. U K NAIR MR. A CHETRY	GA, ASSAM SC, APDCL MR. R BORPUJARI, SC, REVENUE
26	Cont.Cas(C)/378/2020 FIXED	SHAIENDRA KUMAR SARAWGI AND ANR. <b>Versus</b> ARUN KUMAR AND 2 ORS.	MR. D DAS SR. ADV MR. P SENGUPTA MS T PARASHAR	MR. S C KEYAL (R1) MR. B D GOSWAMI MR A CHANDRAN MR. S ROY (R3) MR. M H LASKAR (R3) MR M HOSSAIN (R3)
	<b>WITH</b>			
27	Cont.Cas(C)/182/2021	SMTI SUNITA TOMDEN AND 5 ORS <b>Versus</b> ARUN KUMAR AND 2 ORS	MR. T T TARA MR. A T TARA	MR. S ROY (R-3) MR. M H LASKAR (R-3) MR M HOSSAIN (R-3)
28	Mat.App./16/2022	MADHURJYA BHATTACHARYYA <b>Versus</b> PARIPUNA BARUAH @ PARIPURNA BHATTACHARYYA	MR. B C DAS MR. S H RAHMAN MS. I DAS	MR. M J BARUAH MS B MAJUMDER MS M NEOG
29	W.P.(CrI.)/24/2022	SMTI. MITY PAIT <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. B K GOGOI MR. A D CHOUDHURY C. DEKA	GA, ASSAM
30	PIL/38/2022 FIXED	ORIENTAL RURAL DEVELOPMENT SOCIETY AND 7 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A SARMA MR. A D CHOUDHURY MR. LENTSO	GA, ASSAM MR. N M DUTTA (R-4,5) MR. S C KHOUND (R-4,5)
31	PIL/61/2022 FIXED	NABIN SARMA <b>Versus</b> THE UNION OF INDIA AND 8 ORS.	MR. R P SARMAH MR. D DOLEY MR. H UPADHYAYA	ASSTT.S.G.I.
32	WA/88/2022 FIXED	SMTI. MAMATAJ BASUMATARY AND 8 ORS <b>Versus</b> THE BODOLAND TERRITORIAL COUNCIL AND 30 ORS	MR. M SARANIA MD. S U AHMED	GA, ASSAM SC, BTC SC, FINANCE SC, EDU
33	WA/135/2022 FIXED	M/S SIOTIA STEELS LTD <b>Versus</b> NBCC (INDIA) LTD AND 3 ORS	MR. S P ROY MS. N RAI	SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.
34	WA/226/2022 FIXED	MEENAKSHI SINGHA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. M KHAN MRS. K DEVI MR. A BURAGOHAJIN MR. J RAHMAN	SC, SEC. EDU. GA, ASSAM MR. S D PURKAYASTHA (r-6) MS. S PHUKAN (r-6)

35	WA/267/2022 FIXED	GITANJALI KALITA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	ALHAJJ I UDDIN MRS. R MOMTAZ	GA, ASSAM
36	I.A.(Civil)/2033/2022 CAVT. NO.07242/022, in WA/8235/2022	IVY GOHAIN DASGUPTA <b>Versus</b> BHAGWAN PATOR AND 11 ORS.	MR. K N CHOUDHURY MR. S K GOSWAMI MR. D J DAS N GAUTAM	GA, ASSAM MR D K DAS MR H BETALA MR DEBA SARMAH MR C KUMAR MS N SHYAM SC, WPT AND BC FOR CAVEATOR SC. WATER RESOURCE DEPTT.
	<b>WITH</b> WA/8235/2022 (Filing Number)	IVY GOHAIN DASGUPTA <b>Versus</b> BHAGWAN PATOR AND 11 ORS. B	MR. K N CHOUDHURY	
37	I.A.(Civil)/3034/2022 in WA/11665/2022	SUBHASHISH DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR K PUJARI MS. K A PUJARI	GA, ASSAM
	<b>WITH</b> WA/11665/2022 (Filing Number)	SUBHASHISH DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS. A	MR K PUJARI	
<b>HEARING</b>				
38	WP(C)/3091/2021 FIXED	RAIHENA BEGUM <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. A MANNAF MD A S ALI	MR. A SATTAR MR. U K NAIR MR F HAQUE MR H GUPTA (R-1 TO 4) MR. M P SARMA MR H K BARUAH ASSTT.S.G.I.
39	WP(C)/1886/2020	RAIHENA BEGUM <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. M H RAJBARBHUIYAN MR. A MANNAF	S N SARMA (R-5) MR. A SATTAR (R6) MR. M NATH MRS. A GAYAN MR. A ROY MR. A SARMA (R-5) MR F HAQUE (R6) MR. A BHATTACHARJEE MR. K KALITA (R-5) MR H K BARUAH (R6) MR. C BASUMATARY (R-5) ASSTT.S.G.I.
40	WP(C)/2914/2021	MUSSTT AMBIA BEGUM <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. U K NAIR MR. A CHETRY MR F HAQUE MR A CHAKRABORTY	MR. A MANNAF MS. B SARMA (R-1,3,4,5) ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 19/10/2022

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1)	MR S SARMA	02-09-2022	To	26-10-2022
2)	MR. J AHMED	19-10-2022	To	21-10-2022
3)	MR. S K SAHARIAH	19-10-2022	To	31-10-2022
4)	MR I AHMED	18-09-2022	To	31-10-2022
5)	MR. R HUSSAIN	30-09-2022	To	27-10-2022
6)	MS. M DAS	19-10-2022	To	21-10-2022
7)	MS S CHAKRABORTY	19-10-2022	To	22-10-2022
8)	MS. J PAUL	13-10-2022	To	30-10-2022
9)	MR. AMLAN DUTTA	19-10-2022	To	21-10-2022
10)	MR. V K CHOPRA	26-10-2022	To	01-11-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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**[ For Wednesday,19th October 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH  
HONOURABLE MR. JUSTICE ROBIN PHUKAN**

**COURT NO: 2**

**[DIVISION BENCH-II**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 19-10-2022 TO 22-12-2022  
(RELATING TO DIVISION BENCH-II), ALONG  
WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	CRL.A(J)/100/2022	SULEMAN BARBHAIYA <b>Versus</b> THE STATE OF ASSAM		PP, ASSAM
2	Crl.A./249/2022	TUNTUN CHANGMAI . <b>Versus</b> STATE OF ASSAM	MS L DAS MS. M BARUAH	PP, ASSAM
	<b>WITH</b> I.A.(Crl.)/605/2022 <b>in</b> Crl.A./249/2022	TUNTUN CHANGMAI . <b>Versus</b> STATE OF ASSAM	MS L DAS MS. M BARUAH	PP, ASSAM
3	Crl.A./251/2022	SHANIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. A S TAPADER MR M AHMED	PP, ASSAM
	<b>WITH</b> I.A.(Crl.)/610/2022 <b>in</b> Crl.A./251/2022	SHANIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. A S TAPADER MR M AHMED	PP, ASSAM
4	Crl.A./252/2022	SHAJIT AHMED @ SAJIT AHMED . <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN	PP, ASSAM
	<b>WITH</b> I.A.(Crl.)/611/2022 <b>in</b> Crl.A./252/2022	SHAJIT AHMED @ SAJIT AHMED . <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN	PP, ASSAM
5	Crl.A./256/2022	TOKHESWAR GOGOI @ BHAILA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR S BORTHAKUR MR P H KONWAR	PP, ASSAM

**ORDERS**

6	CRL.A(J)/56/2019 WITH LCR AND PAPERBOOK  <b>WITH</b>	BIRSHA MURAH <b>Versus</b> THE STATE OF ASSAM	MR A TIWARI, AMICUS CURIAE	PP, ASSAM
7	CRL.A(J)/70/2019	BIRSHA MURAH <b>Versus</b> THE STATE OF ASSAM	MR. B PRASAD, AMICUS CURIAE	PP, ASSAM
8	CrI.A./61/2022 WITH OFFICE NOTE, LCR 7 FILES, P.B.-2 <b>WITH</b> I.A.(CrI.)/172/2022 <b>in</b> CrI.A./61/2022	KRISHNA RAUT <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR R DHAR MR N N UPADHYAYA MR. S SHARMA	PP, ASSAM
9	CrI.A./119/2022 WITH OFFICE NOTE  <b>WITH</b> I.A.(CrI.)/294/2022 <b>in</b> CrI.A./119/2022	AMIR ALI AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY U U KHAN	PP, ASSAM
10	I.A.(CrI.)/202/2022 WITH LCR 3 FILES <b>in</b> CrI.A./81/2022  <b>WITH</b> CrI.A./81/2022	SAJIKUL HAQUE @ APU <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR N AHMED	PP, ASSAM
11	CrI.A./217/2022 WITH OFFICE NOTE, LCR 5 FILES  <b>WITH</b> I.A.(CrI.)/507/2022 <b>in</b> CrI.A./217/2022  <b>WITH</b>	NASIRUDDIN SEIKH @ NASER <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. SURAJIT DAS MR A W AMAN MR. J ABBAS MR S A BARBHUYAN	PP, ASSAM
12	CrI.A./173/2022  <b>WITH</b> I.A.(CrI.)/416/2022 <b>in</b> CrI.A./173/2022	BABU @ BABU SHEIKH @ HAZARAT ALI AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S T ADNAN	PP, ASSAM
13	I.A.(CrI.)/280/2022 WITH LCR 9 FILES <b>in</b> CrI.A./111/2022  <b>WITH</b> CrI.A./111/2022	ABIDUR RAHMAN BARBHUIYA AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
14	CrI.A./98/2022  <b>WITH</b>	ABIDUR RAHMAN BARBHUIYA AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
	CrI.A./98/2022	CHANDU MIA LASKAR @ CHANDU AND ANR <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR F A LASKAR MR. A AHMED MR. R A CHOUDHURY	PP, ASSAM

**WITH**

I.A.(CrI.)/239/2022  
in CrI.A./98/2022

CHANDU MIA LASKAR @ CHANDU AND  
ANR

**Versus**

THE STATE OF ASSAM

MR H R A CHOUDHURY  
MR F A LASKAR  
MR. A AHMED  
MR. R A CHOUDHURY

PP, ASSAM

**WITH**

15 CrI.A./100/2022

SALEM UDDIN LASKAR @ SALIM UDDIN  
LASKAR

**Versus**

THE STATE OF ASSAM

MR H R A CHOUDHURY  
MR. A AHMED  
MR. R A CHOUDHURY

PP, ASSAM

**WITH**

I.A.(CrI.)/244/2022  
in CrI.A./100/2022

SALEM UDDIN LASKAR @ SALIM UDDIN  
LASKAR

**Versus**

THE STATE OF ASSAM

MR H R A CHOUDHURY  
MR. A AHMED  
MR. R A CHOUDHURY

PP, ASSAM

16 I.A.(CrI.)/602/2022  
in CrI.A./7859/2022

HAREKRISHNA THAKURIA

**Versus**

THE STATE OF ASSAM AND ANR.

MR H DAS  
MR. M KALITA

PP, ASSAM

**WITH**

CrI.A./7859/2022  
(Filing Number)

HAREKRISHNA THAKURIA

**Versus**

THE STATE OF ASSAM AND ANR. B

MR H DAS

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LEAVE NOTE OF ADVOCATES FOR 19/10/2022

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1)	MR S SARMA	02-09-2022	To	26-10-2022
2)	MR. J AHMED	19-10-2022	To	21-10-2022
3)	MR. S K SAHARIAH	19-10-2022	To	31-10-2022
4)	MR I AHMED	18-09-2022	To	31-10-2022
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6)	MS. M DAS	19-10-2022	To	21-10-2022
7)	MS S CHAKRABORTY	19-10-2022	To	22-10-2022
8)	MS. J PAUL	13-10-2022	To	30-10-2022
9)	MR. AMLAN DUTTA	19-10-2022	To	21-10-2022
10)	MR. V K CHOPRA	26-10-2022	To	01-11-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

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**BEFORE:**

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH**

**COURT NO: 2**

**[THIS BENCH WILL SIT AFTER RISING OF  
DIVISION BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	Arb.P./3/2022 PART-HEARD, FIXED	M/S SOHUM SHOPPE PVT LTD <b>Versus</b> UNITED INDIA INSURANCE CO LTD AND 2 ORS	MR G N SAHEWALLA MR D SENAPATI MS. S KATAKEY MR M SAHEWALLA MS. S. TODI	MR. B J GHOSH MR. R GOSWAMI MS. P BORTHAKUR
2	Arb.P./14/2019	ANGSUMAN GUPTA <b>Versus</b> SANJAY SINGH	MR. T H HAZARIKA MR S DEKA MR M CHETIA MR A RASHID MR. K ISLAM	MR. M MORE MR. N D SARMA
3	Arb.P./4/2020	BIKASH ENTERPRISES <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MRS. S ROY MR R HUSSAIN	SC, NF RLY
4	Arb.P./23/2021	M/S R J PADMARAJ <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. A BHATTACHARYA MS K TALUKDAR MR. A BHATTACHARJEE	MRS. UMA CHAKRABORTY MS. N K DEVI (R-5) MR. N ANIX SINGH (R-5) MS. M CHATTERJEE MS. M ACHARYYA SC, NF RLY
5	Arb.P./29/2021	DURGA KRISHNA STORE PVT LTD <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. R HUSSAIN	SC, RAILWAY
6	Arb.P./6/2022	FATIK BHATTACHARJEE <b>Versus</b> PIUSH AGARWAL AND 2 ORS.	MR P SHARMAH MR P SONOWAL MR A DEKA MR S B SINHA	MR. B PATHAK (r-1,2,3) MR. R THADANI (r-1,2,3)
7	Arb.P./22/2022	M/S UPAL GHOSH ASSOCIATES <b>Versus</b> OIL INDIA LIMITED AND ANR	MS. A VERMA MR. K P PATHAK	MR. A SARMA (r-1) MS N N SHARMA (r-1) MR T R SEN (r-1) MR. LENTSO (r-1) SC, OIL
<b>ORDERS</b>				
8	Review.Pet./118/2019 WP(C) 5561/2010(D/O)	THE BORPATHAR TEA ESTATE <b>Versus</b> ON THE DEATH OF RANJIT DUTTA CHOUDHURY HIS LEGAL HEIRS, SMT. ARCHANA DUTTA CHOUDHURY, i	MR. A SARMA MR. M SARMA MR E SHITIRI	MR. P KALITA MRS. A BHATTACHARYYA
9	Review.Pet./165/2019 WP(C) 6168/2019 REV. PET. 117/2020 REV. PET. 2/2021 (ALL D/O)	MS. NISHA MEDHI AND 19 ORS. <b>Versus</b> SRI AKALESH KALITA AND 35 ORS	MR. U K NAIR MR. A CHETRY MR. M P SARMA	SC, EDU



10 Review.Pet./115/2021  
WP(C) 6859/2018(D/O)

THE STATE OF ASSAM AND 3 ORS.

MR. N UPADHAYAY

MR. A MOBARAQUE

**Versus**

PRANAB GOSWAMI

11 Review.Pet./154/2022  
WP(C) 5042/2018(D/O)

THE STATE OF ASSAM AND ANR

MR. N J KHATANIAR

**Versus**

ARUN CHANDRA SAIKIA .

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LEAVE NOTE OF ADVOCATES FOR 19/10/2022

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1)	MR S SARMA	02-09-2022	To	26-10-2022
2)	MR. J AHMED	19-10-2022	To	21-10-2022
3)	MR. S K SAHARIAH	19-10-2022	To	31-10-2022
4)	MR I AHMED	18-09-2022	To	31-10-2022
5)	MR. R HUSSAIN	30-09-2022	To	27-10-2022
6)	MS. M DAS	19-10-2022	To	21-10-2022
7)	MS S CHAKRABORTY	19-10-2022	To	22-10-2022
8)	MS. J PAUL	13-10-2022	To	30-10-2022
9)	MR. AMLAN DUTTA	19-10-2022	To	21-10-2022
10)	MR. V K CHOPRA	26-10-2022	To	01-11-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Wednesday,19th October 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**

**COURT NO: 3**

**[CIVIL BENCH-II]**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 19-10-2022 TO 22-12-2022  
(RELATING TO CIVIL BENCH-II), ALONG  
WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	Cont.Cas(C)/568/2022	ALA UDDIN BARBHUIYA AND 5 ORS <b>Versus</b> DR. OM PRAKASH AND ANR	MR. I H LASKAR MR. P K DEKA MR J H LASKAR	
2	Cont.Cas(C)/570/2022	RAHUL AMIN AND ANR <b>Versus</b> SURANJANA SENAPATI	H A AHMED MR. R ALI MR A S SK	
3	Cont.Cas(C)/571/2022	REBEN BASUMATARY AND 15 ORS <b>Versus</b> B KALYAN CHAKRAVARTHY, IAS AND 2 ORS	MR M H AHMED	
4	Cont.Cas(C)/572/2022	PINKU DAS <b>Versus</b> DR. BIJOYA CHOUDHURY	MR M J QUADIR	
5	Cont.Cas(C)/573/2022	MONJU PROVA GOGOI <b>Versus</b> MAMATA HOJAI AND ANR	MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR MR. L PHUKAN	
6	WP(C)/6632/2022	TAIZUDDIN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR M HOQUE	SC, ELEM. EDU GA, ASSAM
7	WP(C)/6636/2022	DURNA KANTA HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M K NEOG	SC, ELEM. EDU SC, AG SC, FINANCE
8	WP(C)/6639/2022	MAHIBUR RAHMAN <b>Versus</b> THE COMMISSIONER AND SPL SECRETARY TO THE GOVT OF ASSAM AND 2 ORS	MR. I ALAM MR. T SK MS. R R BORAH	SC, SEC. EDU.
9	WP(C)/6640/2022	SK. MOHIMA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S HAZARIKA MS A M DCOSTA	GA, ASSAM SC, EDU
10	WP(C)/6652/2022	MONUJ BORGHAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A SARMA	SC, ELEM. EDU GA, ASSAM

11	WP(C)/6663/2022	NAFISA TASNIM <b>Versus</b> CENTRAL BOARD OF SECONDARY EDUCATION AND 2 ORS	MR. P MAHANTA MS. P SAHARIA	SC, CBSE
12	WP(C)/6674/2022	SMT. UMALATA DOLEY PEGU <b>Versus</b> THE STATE OF ASSAM AND 11 ORS	MR. K GOSWAMI G UDDIN MR H I CHOUDHURY MS. P ADHIKARI MR. A SANDILYA	SC, SEC. EDU. GA, ASSAM
13	WP(C)/6684/2022	JITEN MURA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. R MAJUMDAR MR. JUNM LASKAR MS. J GHOSH	SC, ELEM. EDU GA, ASSAM
14	WP(C)/6707/2022	MD. ZAKIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR A HUSSAIN MR. M I HUSSAIN MR. S M RAHMAN	SC, ELEM. EDU
<b>ORDER (STAY VACATING)</b>				
15	I.A.(Civil)/3031/2022 FIXED in WP(C)/5862/2022 <b>WITH</b> WP(C)/5862/2022	SHANKAR ADHIKARY <b>Versus</b> ANIRUDDHA ADHIKARY AND 6 ORS.  ANIRUDDHA ADHIKARY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	G UDDIN MS. P ADHIKARI MR A K AZAD  MRS A BUJARBARUAH MS N DAS	SC, SEC. EDU. GA, ASSAM  SC, SEC. EDU. GA, ASSAM G UDDIN (r-7) MS. P ADHIKARI (r-7) MR A K AZAD (r-7)
<b>ADMISSION</b>				
16	WP(C)/3414/2016 FIXED	INDESWAR DEKA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR.Y S MANNAN MR.T BAIDYA MS.S GOHAIN	MR.T C CHUTIA SC, ELEMENTARY EDUCATION SC, SEBA
17	WP(C)/2013/2018 FIXED	SANKAR PATOWARY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. B CHAKRABORTY MR. S CHAKRABORTY MR. S HUSSAIN MRS P HAZARIKA	SC, HIGHER EDU MR. U K NAIR, R-5 MR. B BARUAH MS. L YANGZOM
18	WP(C)/6296/2019 FIXED	MOTIAR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA MR. M K CHOUDHURY	MR. S K DAS. MR D BARMAN (R-5) SC. EDU.
19	WP(C)/2592/2020 FIXED	RINA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, ELEM. EDU MR. N DHAR (R8) MR. A K DUTTA MR. B PURKAYASTHA MS. S DASGUPTA (R8) MR. S SUTRADHAR
20	WP(C)/4746/2020 FIXED	TANKESWAR BARMAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MRS. P P BORAH MR. P K DAS	SC, SEC. EDU. GA, ASSAM SC, FINANCE
21	WP(C)/5279/2020 FIXED	BALEN KALITA AND 8 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR A R BHUYAN MR. M A I HUSSAIN MR F HAQUE	MR. I ALAM SC, N C T E SC, EDU SC, U G C
22	<b>WITH</b> WP(C)/605/2021	KABITA DEKA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. R C SAIKIA MS. K SAIKIA MR S DAS	SC, SEC. EDU. SC, U G C
23	<b>WITH</b> WP(C)/3575/2021	SANATAN TALUKDAR AND 9 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR A R BHUYAN MR F HAQUE	SC, SEC. EDU. MR. I ALAM SC, N C T E SC, U G C
24	WP(C)/65/2021 FIXED	FARIDA KHANAM AKANDA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR H DAS	SC, SEC. EDU.
25	WP(C)/3850/2021 FIXED	JATINDRA ROY @ JATINDRA RAY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. K R PATGIRI MS. U HAZARIKA	SC, ELEM. EDU MR. A HUSSAIN (r-5) MR. A MOBARAQUE (r-6) MR. A S AHMED (r-5)

26	WP(C)/4396/2021 FIXED	TOSHEN BHUYAN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. B PATHAK MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER MR K THAKUR MR P R SARMA MR D MEDHI	SC, ELEM. EDU MR G PEGU
27	WP(C)/4451/2021 FIXED	PROMOD DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. B PATHAK MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER MR K THAKUR MR P R SARMA MR D MEDHI	SC, ELEM. EDU GA, ASSAM
28	WP(C)/5713/2021 FIXED	MS. JITA HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR H R A CHOUDHURY MR J ABEDIN MR. A M AHMED MS R DEKA	SC, HIGHER EDU MR. K N CHOUDHURY (R-7) MR. M KHAN (r-6,7) MS. R DEKA (R-3,4,5) MR. S S GOSWAMI (R-3,4,5) MR. S Ali (R-7) MR. R M DEKA (R-7) MR. A BURAGOHAIN (r-6,7) MR R ISLAM (r-6,7)
	<b>WITH</b> I.A.(Civil)/1207/2022 <b>in</b> WP(C)/5713/2021	MS. MRIDUSMITA GOGOI AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M KHAN MR. A BURAGOHAIN	SC, HIGHER EDU MR H R A CHOUDHURY
29	WP(C)/6602/2021 B/O	SAYEDUR RAHMAN AND ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR B P BORAH MR P J DUTTA MR R S RONGHANG	SC, SEC. EDU.
30	WP(C)/18/2022 FIXED	NABIN NARZARY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS D BORGHAIN MR. P GOHAIN MRS H B GOHAIN MS. M SARMAH	SC, SEC. EDU. GA, ASSAM SC, AG SC, FINANCE SC, BTC
31	WP(C)/476/2022 FIXED	DILWARA PARVEEN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S B LASKAR MR F Z MAZUMDER MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU GA, ASSAM
32	WP(C)/1262/2022 B/O	PIYALI DEBNATH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. J AHMED MS A HUSSAIN MS. N HASINA MR Z RAHMAN R BEGUM	SC, HIGHER EDU
33	WP(C)/2017/2022 FIXED	PROF. JYOTIREKHA G. HANDIQUÉ <b>Versus</b> THE KRISHNA KANTA HANDIQUI STATE OPEN UNIVERSITY AND 4 ORS	MR. K N CHOUDHURY MR D J DAS N GAUTAM	SC, HIGHER EDU MR. D SAIKIA (R1-R3) MR. B CHOUDHURY (R1-R3) MS RUKMINI BARUA (R1-R3) MS PADMINI BARUA (R1-R3)
34	WP(C)/6653/2022 FIXED	ELIAS AHMED <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	GA, ASSAM ASSTT.S.G.I. SC, NAVODAYA VIDYALAYA
<b>ORDERS</b>				
35	Cont.Cas(C)/181/2019 FIXED	DEVANANDA NAOHALIA @ DEBENDU NAOHALIA AND 2 ORS. <b>Versus</b> PREETOM SAIKIA	MR. M U MAHMUD MR S ISLAM MS. R AHMED	MR. R MAJUMDAR
36	Cont.Cas(C)/50/2021 FIXED	KUSUM KALITA <b>Versus</b> AMAR JYOTI BARMAN, ACS	MR P KATAKI MRS R BEGUM MS. M DEVI	MR. D SAIKIA (R-1,2) MR. S BORA

37	Cont.Cas(C)/100/2021 B/O	BIBHUTI KR MONDAL AND ANR <b>Versus</b> PREETOM SAIKIA, IAS AND ANR.	MR. J AHMED MS A HUSSAIN	
38	WP(C)/4603/2021 FIXED	MOFIZ UDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR G BORDOLOI S KHANIKAR MS. J BURAGOHAIN	SC, ELEM. EDU GA, ASSAM
39	WP(C)/4781/2021 FIXED	MADHU BAUL <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A DEKA	SC, SEC. EDU.
40	I.A.(Civil)/779/2022 FIXED <b>in</b> WP(C)/2870/2011	MAFUL ALI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS F	MR. SK N MOHAMMAD	
41	WP(C)/1268/2022 B/O	MAITRI MANNA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. J AHMED MS A HUSSAIN MS. N HASINA MR Z RAHMAN R BEGUM	SC, HIGHER EDU
42	I.A.(Civil)/1559/2022 FIXED <b>in</b> WP(C)/1563/2022 <b>WITH</b> WP(C)/1563/2022	BANTI SARMA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS  BANTI SARMA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S HAZARIKA  MR. S HAZARIKA MR S SARMAH	GA, ASSAM SC, EDU  SC, SEC. EDU. GA, ASSAM
43	WP(C)/2839/2022 FIXED	SHOHID ALI AHMED <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MD H R AHMED MR J ISLAM	SC, SEC. EDU. GA, ASSAM MR. A K HUSSAIN (r-7) MR. B HUSSAIN (r-7) MR A HAQUE (r-7)
44	I.A.(Civil)/2952/2022 FIXED <b>in</b> WP(C)/6472/2016 <b>WITH</b> WP(C)/6472/2016	MADHUSMITA PODDAR <b>Versus</b> THE GAUHATI UNIVERSITY and 2 ORS.  MADHUSMITA PODDAR <b>Versus</b> THE GAUHATI UNIVERSITY and 4 ORS.	MR. R DUBEY MR. A N I HUSSAIN  MR.K N CHOUDHURY MR.R DUBEY MS.A B KAYASTHA MS.M SAIKIA	SC, G U  SC, G U
45	I.A.(Civil)/2994/2022 FIXED <b>in</b> Cont.Cas(C)/608/2020  <b>WITH</b> Cont.Cas(C)/608/2020	ON THE DEATH OF SAMSUL ISLAM CHOWDHURY HIS LEGAL HEIRS MAJEDA KHATUN AND 4 ORS. <b>Versus</b> PRITOM SAIKIA AND 3 ORS.  SAMSUL ISLAM CHOWDHURY <b>Versus</b> PRITOM SAIKIA AND 3 ORS.	MS D BORGOHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH  MS D BORGOHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	MR. N J KHATANIAR  MR. D SAIKIA (R-1) MR S M T CHISTIE (R-1) MR. P K BORAH MR. N J KHATANIAR MS. N PHUKAN (R-1)
46	WP(C)/3512/2022 FIXED  <b>WITH</b> I.A.(Civil)/2530/2022 <b>in</b> WP(C)/3512/2022	SK ISLAM UDDIN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS  IKBAL HUSSAIN MAZUMDER <b>Versus</b> SK ISLAM UDDIN AND 6 ORS.	MR. I H LASKAR MR. P K DEKA MR J H LASKAR  MR. J LASKAR	SC, SEC. EDU. GA, ASSAM MR. J LASKAR (R-7) MR R DAS (R-7)  SC, SEC. EDU. GA, ASSAM MR. I H LASKAR
47	WP(C)/5998/2022 FIXED  <b>WITH</b>	DR. BHUPESH MALLA BUZARBARUAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S SARMA MR. J DEKA MR. S K DEKA MR. T BHUYAN	SC, HIGHER EDU
48	WP(C)/4449/2020	DR BHUPESH MALLA BUZARBARUAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA	SC, HIGHER EDU SC, AG

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LEAVE NOTE OF ADVOCATES FOR 19/10/2022

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1)	MR S SARMA	02-09-2022	To	26-10-2022
2)	MR. J AHMED	19-10-2022	To	21-10-2022
3)	MR. S K SAHARIAH	19-10-2022	To	31-10-2022
4)	MR I AHMED	18-09-2022	To	31-10-2022
5)	MR. R HUSSAIN	30-09-2022	To	27-10-2022
6)	MS. M DAS	19-10-2022	To	21-10-2022
7)	MS S CHAKRABORTY	19-10-2022	To	22-10-2022
8)	MS. J PAUL	13-10-2022	To	30-10-2022
9)	MR. AMLAN DUTTA	19-10-2022	To	21-10-2022
10)	MR. V K CHOPRA	26-10-2022	To	01-11-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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**[ For Wednesday,19th October 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK  
HONOURABLE MRS. JUSTICE MITALI THAKURIA**

**COURT NO: 4**

**[SPECIAL DIVISION BENCH**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 19-10-2022 TO 22-12-2022  
(RELATING TO SPECIAL DIVISION BENCH),  
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/5911/2016 WITH LCR	SMTI. KAMALA MANDAL <b>Versus</b> THE UNION OF INDIA and 3 ORS	MR.S DAS MR B ACHARYYA MR.H A SARKAR	GA, ASSAM ASSTT.S.G.I.
2	WP(C)/4579/2022 WITH LCR	FUL BANU @ MUSSTT PHUL BANU <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. J A AHMED MR. K M HASSAN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
3	WP(C)/4692/2022 WITH LCR	ASAB UDDIN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. H ALI	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
4	WP(C)/4711/2022 WITH LCR	USHA RANI DAS @ USHA DAS <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR S DAS	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
5	WP(C)/4732/2022 WITH LCR	HARESHA KHATUN <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. N H MAZARBHUIYAN MR. N ISLAM MS. L WAJEEDA MR. T K DEY	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
6	WP(C)/5690/2022	HAMIDA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MS. R CHOUDHURY MR N RAHMAN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
7	WP(C)/5691/2022 WITH LCR	ROHIMA KHATUN @ ROHIMA BIBI <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. M ALI MR. R ISLAM	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

8	WP(C)/6154/2022	ASIYA KHATUN @ ASHIYA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR N AHMED MR. A KALAM	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
9	WP(C)/6167/2022	LAILA BEGUM @ LAILY BEGUM <b>Versus</b> UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MD A ALI M M ZAMAN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
10	WP(C)/6172/2022	MUSST. BASIRAN NESA <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MS. D GHOSH OWEN. C MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA MS. P. NAG MR. S. K. CHAKMA	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
11	WP(C)/6208/2022	NUR ISLAM @ NUR ISLAM MONDAL <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. M DUTTA MS S DEV MR J MAHANTA	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
12	WP(C)/6231/2022	BIMAL DAS <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR A U AHMED	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
13	WP(C)/6238/2022	RASIDA BIBI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A AHMED MR. I U CHOWDHURY U U KHAN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
14	WP(C)/6240/2022	MUSSTT SUFIA KHATOON @ SOFIA KHATOON <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR S BHUYAN MR. A MOBARAQUE	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
15	WP(C)/6242/2022	ABUBAKKAR <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. N HAQUE MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
16	WP(C)/6254/2022	MOKSED ALI @ MD. MOKSED ALI <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. M ALI MR. R ISLAM J. E. SARKAR	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
17	WP(C)/6267/2022	MUSSTT JAHURA KHATOON @ MUSSTT JAHERA KHATOON <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. S S S RAHMAN MR. M R SODIAL MD. R ALI MS S Z HAYAT H. BHARALI	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
18	WP(C)/6290/2022	MUSSTT RUMENA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR M J QUADIR MR. K MIRA MR. F RAHMAN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
19	WP(C)/6292/2022	MUSSTT KULSUM BIBI @ KALCHAN BEGUM @ KALACHUM BIBI @ KALCHUM NIBI @ KALCHUM BIBI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A HUSSAIN MR. A MOBARAQUE	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI



20	WP(C)/6302/2022	ABDUS SALAM <b>Versus</b> UNION OF INDIA AND 5 ORS.	MS. R NEWAR MR. D K BAGCHI	GA, ASSAM SC, NRC SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
21	WP(C)/6319/2022	MUSSTT. SALEHA KHATUN <b>Versus</b> UNION OF INDIA AND 5 ORS.	MR M RANA A SARKAR	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
22	WP(C)/6334/2022	CHINTAMONI BISWAS @ CHINTAMONI NAMASUDRA <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MS. D GHOSH MS N DEKA MS H BETALA MR I CHAKMA MS. P. NAG MR. S. K. CHAKMA	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
23	WP(C)/6344/2022	MD.MARJINA KHATUN <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR S PAUL	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
24	WP(C)/6357/2022	SAMJAN NESSA <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MS. D GHOSH OWEN. C MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA MS. P. NAG MR. S. K. CHAKMA	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
25	WP(C)/6370/2022	PURNIMA MANDAL <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. S C BISWAS MR. F A HASSAN MS M DAS MS. J GHOSH MR. A K DAS	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
26	WP(C)/6396/2022	HAZARA KHATOON @ HAJERA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. J ABBAS MR M HANDIQUE MD I HUSSAIN AL AMEEN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
27	WP(C)/6398/2022	AMELA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
28	WP(C)/6400/2022	SANKAR DUTTA <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. S C BISWAS MS M DAS MS A BORAH MS. J GHOSH	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
29	WP(C)/6417/2022	MD. HAREZ ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. S ISLAM MS. A KAUSHAR	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
30	WP(C)/6422/2022	USHA RANI LAHIRI @ UMA LAHARI <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR S DAS	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

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LEAVE NOTE OF ADVOCATES FOR 19/10/2022

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1)	MR S SARMA	02-09-2022	To	26-10-2022
2)	MR. J AHMED	19-10-2022	To	21-10-2022
3)	MR. S K SAHARIAH	19-10-2022	To	31-10-2022
4)	MR I AHMED	18-09-2022	To	31-10-2022
5)	MR. R HUSSAIN	30-09-2022	To	27-10-2022
6)	MS. M DAS	19-10-2022	To	21-10-2022
7)	MS S CHAKRABORTY	19-10-2022	To	22-10-2022
8)	MS. J PAUL	13-10-2022	To	30-10-2022
9)	MR. AMLAN DUTTA	19-10-2022	To	21-10-2022
10)	MR. V K CHOPRA	26-10-2022	To	01-11-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Wednesday,19th October 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA**

**COURT NO: 5**

**[CIVIL BENCH-III**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 19-10-2022 TO 22-12-2022  
(RELATING TO CIVIL BENCH-III, FROM  
ITEM NOS.1-54), ALONG WITH THE FOLLOWING  
MATTERS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>			
1 WP(C)/225/2021	MIRA DEY AND ANR. <b>Versus</b> UNION OF INDIA AND 5 ORS.	MR P DEKA MR. B BORAH	GA, ASSAM MR. C K S BARUAH MS. S KHOUND MS. S NEWAR ASSTT.S.G.I. SC, NF RLY
2 WP(C)/1713/2021	PRANAB BARKAKATI AND 21 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MS. N SHYAMAL MR. U K NAIR MR. A CHETRY MR. M P SARMA MS U SHARMA	GA, ASSAM M KATAKY SC, G U
3 Cont.Cas(C)/567/2022	NAYAN SARMA <b>Versus</b> R K GUPTA AND ANR	MR H TALUKDAR B R BRAHMA MR. R SARMA	
4 Cont.Cas(C)/569/2022	GOBIN PEGU <b>Versus</b> GYANENDRA DEV TRIPATHI AND 4 ORS	MR. M TALUKDAR MR N BARUAH	
5 WP(C)/4835/2022	MITHUN CHANDRA BARMAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S K ROY MR. J SINGH MRS. M M ROY MD K RAHMAN	GA, ASSAM SC, P H E
6 WP(C)/4913/2022	DEBOJIT DAS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR D KALITA MR. J A AHMED	SC, CO OP
7 WP(C)/5150/2022	MRS. RENU DEKA DAS <b>Versus</b> THE INDUSTRIAL CO-OPERATIVE BANK LTD. AND 4 ORS.	MRS. K BARPUZARI MR. A CHAMUAH	SC, CO OP
8 WP(C)/5923/2022	MADHAB BORPUJARI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. A SARMA MR. LENTSO	SC, CO OP GA, ASSAM SC, AG SC, FINANCE
9 WP(C)/6624/2022	DIPANKAR BHARALI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. N BARUA MS. S CHUTIA MR. P KAKATI	GA, ASSAM

10	WP(C)/6625/2022	SUKANTA DEB <b>Versus</b> INDIAN IMMUNOLOGICALS LTD AND 2 ORS	MR. S DUTTA MS. S. MOCHAHARI MR S DUTTA	
11	WP(C)/6630/2022	AHMED MOUSHAM NAZIM <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. R MAZUMDAR MR H BEZBARUA MS. S. SAIKIA	SC, P AND R.D. GA, ASSAM
12	WP(C)/6631/2022	LALITA TALUKDAR <b>Versus</b> THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 7 ORS	MR. U K NAIR MR. M P SARMA MR D KALITA	SC, APDCL
13	WP(C)/6633/2022	ANKIT KUMAR <b>Versus</b> MANAGING DIRECTOR, FOOD CORPORATION OF INDIA (FCI) AND 33 ORS	MR. G K GUPTA	SC, F C I
14	WP(C)/6634/2022	RAJANI DEKA @ RAJANI KT DEKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR M AHMED MR A. ALI N. CHOUDHURY	SC, FOREST SC, FINANCE
15	WP(C)/6645/2022	TILOK ROY <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. R MAZUMDAR MR H BEZBARUA MD H R AHMED	ASSTT.S.G.I.
16	WP(C)/6655/2022 B/O	MONOWAR HOSSAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	GA, ASSAM SC, FINANCE SC, REVENUE
17	WP(C)/6656/2022	AJIT KALITA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR R K HAJONG	SC, P AND R.D. GA, ASSAM
18	WP(C)/6662/2022	K.R. KARDONG <b>Versus</b> LIFE INSURANCE CORPORATION OF INDIA AND 4 ORS.	MS. T SOM MS. U HAZARIKA MR. P TELI	
19	WP(C)/6671/2022	UMESH SONOWAL <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. A R BHUYAN MR. M A I HUSSAIN MS. A. BORAH MRS. S ISLAM MR N Z CHOUDHURY	SC, AG SC, IRRIGATION SC, FINANCE
20	WP(C)/6678/2022	GIRIDHAR BORO <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. A NARZARI MS. S T BOKTH	SC, APDCL
21	WP(C)/6679/2022	UPEN SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS. G BORAH	GA, ASSAM
22	WP(C)/6680/2022	SAILENDRA BORA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR D MAHANTA	SC, P AND R.D.
23	WP(C)/6682/2022	M. MEETEI NGAMBA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. J PATOWARY MR. V A CHOWDHURY	GA, ASSAM
24	WP(C)/6685/2022	HIRON BORO <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. A NARZARI MS. S T BOKTH	SC, APDCL
25	WP(C)/6697/2022 FIXED	KALPANA TALUKDAR <b>Versus</b> UNION OF INDIA AND 4 ORS	MR. K N CHOUDHURY MR. A BHATTACHARYA	ASSTT.S.G.I.
<b>ADMISSION</b>				
26	WP(C)/1961/2018	PRASANTA PEGU <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. B ISLAM MR. A A MONDAL MS. S DAS MR. S HUSSAIN	SC, IRRIGATION
27	WP(C)/2027/2018	BIREN BARMAN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MS U DAS MR. M S SHARMA	GA, ASSAM

28	WP(C)/2207/2018	RAMEN LAL BAISHYA <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. M CHANDA MR. S DUTTA MR S CHOUDHURY MR. H DAS MR. A BHATTACHARJEE	MR. K N CHOUDHURY, SENIOR ADVOCATE(R5) MR. S C KEYAL (R1-4) MRS. R DEVI (CGC) MS D DEKA MR. D J DAS ASSTT.S.G.I.
29	WP(C)/4584/2018	RENU BORAH HANDIQUE <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S SAIKIA MR. N J GOGOI	GA, ASSAM
30	<b>WITH</b> WP(C)/904/2017	BIMAL KONWAR <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.U K NAIR MR.A CHETRY MR.M P SARMA MS.P BORGHAIN MS.U SARMA	GA, ASSAM MR. B GOSWAMI, ADDL. A.G.,ASSAM
31	<b>WITH</b> WP(C)/4502/2017	DR. MANALISHA CHOUDHURY <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MR.U K NAIR MR.A CHETRY MR.M P SARMA MS.N SHYAMAL MS.P BORGHAIN	GA, ASSAM MR. B GOSWAMI, ADDL. A.G., ASSAM SC, APSC
32	WP(C)/5233/2018	SAMED ALI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MS K LAHKAR MS. A MAHANTA MR A ALI MS. M KHATUN	GA, ASSAM
33	WP(C)/8305/2019	MAYUR DUTTA <b>Versus</b> THE FOOD CORPORATION OF INDIA AND 5 ORS.	MR A C BORBORA MR. U K NAIR MR H K DAS MR. N SAIKIA	SC, F C I
34	WP(C)/6895/2021 FIXED	SOFIUL ALOM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. P K TIWARI MR. DITUL DAS MR. A R GOGOI MR. R RAHMAN	SC, AG (A AND E) SC, P AND R.D. GA, ASSAM SC, FINANCE
35	WP(C)/1656/2022 B/O	MUHIRAM BORDOLOI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. K R PATGIRI MS. U HAZARIKA MRS. C DAS	GA, ASSAM MR. P MAJUMDAR (R-2,3)
36	WP(C)/5380/2022	SANJAY BODO <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR B D DAS MR H K SARMA MR. D THAOSEN MR S BORA	GA, ASSAM MR R DHAR SC, HANDLOOM AND TEXTILE SC. AKVIB SC, FINANCE
37	WP(C)/5967/2022 FIXED	RAJIN CHANDRA DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR P C MAZUMDAR	SC, CO OP GA, ASSAM SC, AG SC, REVENUE
<b><u>ORDERS</u></b>				
38	WP(C)/2537/2018	CHANA KUMAR NATH <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. S DUTTA MRS. S ROY MS I DAS	GA, ASSAM MR. S K DAS (R4, R8-R9) MR. A H ALAMGIR (R-7) MR R KARIM (R4, R8-R9)
39	Review.Pet./45/2021 WITH WP(C)/3023/2020 (D/O)	MAMONI KALITA BEZBARUA <b>Versus</b> SANGITA HALOI BARUAH AND 5 ORS.	MR. P MAHANTA MR. R B GOHAIN MR A KHARSOHUM	GA, ASSAM MR. U K NAIR (r-1) MR. D BHUYAN (r-1) MS N NEWME (r-1)
40	I.A.(Civil)/422/2021 WITH WP(C)/2564/2019 (D/O) in WP(C)/2564/2019	LAKHI RANI GOALA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR R DHAR MRS. R RONGMEI	GA, ASSAM MR. M U MAHMUD (R5) MR S H MAHMUD (R5) MS R ALI (R5) MS N BORDOLOI (R5) MS. P DEVI (R5)
41	I.A.(Civil)/1821/2021 in WP(C)/5118/2021	SHAHIDUL HOQUE LASKAR AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS E	MR. A M BARBHUIYA MS A BEGUM	SC, REVENUE

	<b>WITH</b> WP(C)/5118/2021	SHAHIDUL HOQUE LASKAR AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A M BARBHUIYA MR F A LASKAR MS S R MAZARBHUIYA MS A BEGUM	GA, ASSAM MR. O LASKAR (R-6)
42	Review.Pet./141/2022 WITH WP(C)/6327/2019 (D/O) WITH REVIEW PET./103/2022(D/O)	FATEMA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS. B	MR. S SARMA MR. C CHAKRAVARTY MR D DAS MR H M R HOQUE	GA, ASSAM
43	Review.Pet./147/2022 WITH WP(C)/3214/2022 (D/O)	MAMONI PAHADI @ MAMONI PAHADI. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, P H E
44	Review.Pet./153/2022 WITH WP(C)/4773/2022 (D/O) WITH REVIEW PET./137/2022(D/O)	SAHARA BHANU BEGUM . <b>Versus</b> THE STATE OF ASSAM AND 4 ORS .	MR. A R SIKDAR MS. A BEGUM MR M H CHOUDHURY	GA, ASSAM
45	I.A.(Civil)/2168/2022 <b>in</b> WP(C)/7217/2021	SAURAV CHETIA AND 17 ORS. <b>Versus</b> THE UNION OF INDIA AND 8 ORS.	MR. M BHAGABATI MS. B TALUKDAR	GA, ASSAM SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.
	<b>WITH</b> WP(C)/7217/2021	SAURAV CHETIA AND 17 ORS. <b>Versus</b> THE UNION OF INDIA AND 8 ORS.	MR. M BHAGABATI MS. B TALUKDAR	GA, ASSAM MR. U K NAIR (r-5,6,7,8) MS. A VERMA(r-5,6,7,8) MS. SUDAKSHINA K. (r-5,6,7,8) MR. A DAS (R-5,6,7,8) MR. M P SARMA (r-5,6) SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.
46	I.A.(Civil)/2478/2022 WITH WP(C)/4489/2022(D/O) <b>in</b> WP(C)/4489/2022	TRILOSON BORO <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR I RAFIQUE MS A AFREEN	GA, ASSAM
47	I.A.(Civil)/2958/2022 <b>in</b> WP(C)/5399/2018	JUGEN GOHAIN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MRS. P GOSWAMI	GA, ASSAM SC, AGRI. DEPARTMENT
	<b>WITH</b> WP(C)/5399/2018	JUGEN GOHAIN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MRS. P GOSWAMI MRS N SAIKIA MS. L BORGHAIN	MR A M MAZUMDAR (R5,R6) GA, ASSAM MR. M AHMED (R5, R6) MR. N J DUTTA (r-5,6) MR. N AHMED (R5,R6) MR. A S CHOUDHURY (R5, R6) MS. L WAJEEDA (R5, R6) MR R A AHMED (R5, R6) MR. S K M ALOMGIR (R5, R6) MS. R BORA (SC, AGRICULTURE DEPT.)
48	WP(C)/5904/2022 FIXED	ROJINA PARBIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR J PAYENG MS. C BARMAN	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 19/10/2022

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1)	MR S SARMA	02-09-2022	To	26-10-2022
2)	MR. J AHMED	19-10-2022	To	21-10-2022
3)	MR. S K SAHARIAH	19-10-2022	To	31-10-2022
4)	MR I AHMED	18-09-2022	To	31-10-2022
5)	MR. R HUSSAIN	30-09-2022	To	27-10-2022
6)	MS. M DAS	19-10-2022	To	21-10-2022

7)	MS S CHAKRABORTY	19-10-2022	To	22-10-2022
8)	MS. J PAUL	13-10-2022	To	30-10-2022
9)	MR. AMLAN DUTTA	19-10-2022	To	21-10-2022
10)	MR. V K CHOPRA	26-10-2022	To	01-11-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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**[ For Wednesday,19th October 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA**

**COURT NO: 8**

**[CIVIL BENCH-IV**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 19-10-2022 TO 22-12-2022  
(RELATING TO CIVIL BENCH-IV, FROM  
ITEM NOS.1-60), ALONG WITH THE FOLLOWING  
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/6633/2021	ROSHMI REKHA PHUKAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. P J SAIKIA	GA, ASSAM SC, EXCISE DEPTT.
2	WP(C)/6802/2021	ANISUR RAHMAN AND 7 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S H RAHMAN MR. D A KAIYUM MR. D A KAIYUM MR J ISLAM	GA, ASSAM
3	Cont.Cas(C)/489/2022	ANSUMWI NARZARY <b>Versus</b> ANURAG GOEL	MR H P GUWALA MR. A BORO MS N NEWME	
4	Cont.Cas(C)/493/2022	ANSUMWI NARZARY <b>Versus</b> ANURAG GOEL	MR H P GUWALA MR. A BORO MS N NEWME	
5	Cont.Cas(C)/494/2022	ANSUMWI NARZARY <b>Versus</b> ANURAG GOEL	MR H P GUWALA MR. A BORO MS N NEWME	
6	Cont.Cas(C)/496/2022	ANSUMWI NARZARY <b>Versus</b> ANURAG GOEL, I.A.S.,	MR H P GUWALA MR. A BORO	
7	Cont.Cas(C)/533/2022	M/S SADGURU ENGINEERS AND ALLIED SERVICE PVT. LTD. <b>Versus</b> TANWEER HASSAN AND ANR	MR. S CHAMARIA MR. M ALI MR A N SARMAH MR. D DAS	
8	WP(C)/2596/2022	ANJUMAN KUMAR SHARMA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. JYOTIRMOY ROY MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MR. S SARMA MR. R HAZARIKA MRS. K H CHOUDHURY MR. C CHAKRAVARTY MR D DAS	GA, ASSAM MR I RAFIQUE (R-8) MS. S DEVI (R-8) MS A AFREEN (R-8)



9	WP(C)/5559/2022 CAVT. NO.08612/022,	EUSUB ALI @ YUSHUP ALI AND 6 ORS <b>Versus</b> THE STATE OF ASSAM AND 13 ORS	MR A T M HUSSAIN MRS M ALOM	MR. S H RAHMAN SC, CO OP GA, ASSAM MR. D A KAIYUM (R9-R14) MR. M S MONDAL (R9-R14) FOR CAVEATOR
10	WP(C)/6086/2022 FIXED	SUJIT BORO <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. M A SHEIKH MR. M HOSSAIN MS F INTAZ	MR. P K ROYCHOUDHURY (R-6) MR. N G KUNDU MR G DEKA MS. P UPAMANYU SC, BTC
<b>WITH</b>				
11	WP(C)/5901/2022	RAKHEB DAIMARY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. K SARMA MR. S BORUAH	SC, P AND R.D. GA, ASSAM SC, BTC
12	WP(C)/6578/2022 B/O	MOKBUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM MR A ALIM SK	GA, ASSAM
13	WP(C)/6611/2022	THE BOARD OF DIRECTORS OF MALEGARH PACHANIA SAMABAY SAMITTEE LTD <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A M KHAN MR. R I DEWAN	SC, CO OP
14	WP(C)/6612/2022	ARUP BAISHYA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. U SAIKIA MR. K SINGHA MR. S D ROY	GA, ASSAM
15	WP(C)/6618/2022	ANUP TRADE AND TRANSPORT (P) LTD <b>Versus</b> UNION OF INDIA AND 5 ORS (B)	MR G N SAHEWALLA MD ASLAM MR. A CHETIA MR M SAHEWALLA MS T J SAHEWALLA	MR. S S ROY (C.G.C.) SC, F C I ASSTT.S.G.I.
16	WP(C)/6621/2022 FIXED	MAYFLOWER HOTELS AND RESORTS LLP <b>Versus</b> THE PRINCIPAL COMMISSIONER OF STATE GOODS AND SERVICE TAX AND 3 ORS	MR. A DHAR MD F FARIDI	SC, GST SC, FINANCE AND TAXATION DEPTT.
17	WP(C)/6623/2022	MINAKSHI BORA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. U SAIKIA MR. K SINGHA MR. S D ROY	GA, ASSAM
18	WP(C)/6626/2022	DR. NABAJYOTI BAISHYA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS P AGARWAL MR. B J DAS	GA, ASSAM
19	WP(C)/6629/2022	ABDUL HAMID <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, WATER RESOURCE SC, FINANCE
20	WP(C)/6635/2022	MILAN NAGAR UNNAYAN SAMITY AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR P SHARMAH MR. S DUTTA MR P SONOWAL	GA, ASSAM SC, GMC
21	WP(C)/6644/2022 FIXED	RATAN BISWAS <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR S BORTHAKUR MR D BORAH	SC, P AND R.D. GA, ASSAM
<b>WITH</b>				
22	WP(C)/6648/2022	PRASANTA BISWAS AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR S BORTHAKUR MR D BORAH	SC, P AND R.D. GA, ASSAM MR. S BANIK (R11)
23	WP(C)/6649/2022	RAJEN SINHA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR A K MAHESWARI	GA, ASSAM

24	WP(C)/6657/2022	AJIJUR RAHMAN AND 19 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	GA, ASSAM SC, REVENUE
25	WP(C)/6659/2022	NABIN CHANDRA BORAH <b>Versus</b> THE STATE OF ASSAM AND 10 ORS.	MR H BARUAH MR P BORAH	GA, ASSAM SC, GMC SC, PCB
26	WP(C)/6660/2022	MD AMIR AHMED AND ANR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. R P HAZARIKA TUN RAJKHOWA	GA, ASSAM SC, REVENUE
27	WP(C)/6661/2022	INDIGENOUS PEOPLES FORUM <b>Versus</b> THE NC HILLS AUTONOMOUS COUNCIL AND 3 ORS	MRS. K BARPUZARI MR. A CHAMUAH	GA, ASSAM SC, N C HILLS
28	WP(C)/6664/2022	SHAHJAHANA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A MOBARAQUE MR A. ALI	GA, ASSAM SC, REVENUE SC, FINANCE
29	WP(C)/6665/2022	MAINA NATH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. U SAIKIA MR. K SINGHA MR. S D ROY	GA, ASSAM
30	WP(C)/6666/2022	SMT. NIJARA GOGOI BORUAH @ MRINALI BARUA @ MRINALI BORUAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR A CHOUDHURY MR. R Deka MR M BARMAN S I AKAND	GA, ASSAM SC, REVENUE SC, FINANCE
31	WP(C)/6667/2022	PRADIP CHULADHARA AND 8 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	SC, CO OP
32	WP(C)/6669/2022	HRISHIKESH TALUKDAR <b>Versus</b> THE GUWAHATI MUNICIPAL CORPORATION AND 3 ORS	MR S BORTHAKUR MR. D GOGOI	SC, GMC
33	WP(C)/6670/2022 FIXED	NATUN MELANG MIN SILPA SAMABAY SAMITY LTD. AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. R P SARMAH MS. T SOM MS. U HAZARIKA MR. P TELI	GA, ASSAM MR G BORDOLOI, SC, CO- OPERATION DEPTT.
34	WP(C)/6672/2022	ALI AKBAR HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. A AHMED MR. M ALOM	GA, ASSAM SC, REVENUE
35	WP(C)/6675/2022	SATISH KUMAR PANDEY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. U SAIKIA MR. S D ROY	GA, ASSAM
36	WP(C)/6676/2022	SADEK ALI AHMED <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	SC, CO OP GA, ASSAM
37	WP(C)/6677/2022	BABUL KHAN AND 9 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	SC, CO OP
38	WP(C)/6681/2022	SADARI TAMULI @ SADARI TAMULY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A BHATTACHARYYA	GA, ASSAM SC, AG
39	WP(C)/6683/2022	RUSTOM ALI @ RUSTAM ALI SHEIKH @ MD RUSTAM SHEIKH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	GA, ASSAM SC, REVENUE
40	WP(C)/6691/2022	SMT. JHONMONI SARMA <b>Versus</b> THE ASSAM STATE HOUSING BOARD AND 2 ORS	MR. N PATHAK MS. A TALUKDAR	SC, A S H B
41	WP(C)/6692/2022	MD. BAHARATDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A C SARMA MR. B HALDAR MR. B KALITA	SC, APDCL

42	WP(C)/6693/2022	SUBHRA JYOTI BHARALI <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. D DAS SR. ADV MR S DAS MR. S A HUSSAIN MR D J HALOI	SC, ED ASSTT.S.G.I.
43	WP(C)/6701/2022	MONIR UDDIN SK. @ MONIR UDDIN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. A RAHMAN	GA, ASSAM SC, REVENUE
44	WP(C)/6703/2022	MAJMUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. A AHMED MR. M ALOM	SC, P AND R.D.
45	WP(C)/6710/2022	JATINDRA NARAYAN BORAH AND ANR <b>Versus</b> THE GOVT OF ASSAM AND 3 ORS	MS. P ADHIKARI MR A K AZAD	SC, IRRIGATION
<b>ADMISSION</b>				
46	WP(C)/7411/2019	ASHIT CHANDRA DEY AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. B K JAIN MR. S P CHOUDHURY MR. P BORAH MRS K M SAIKIA MS. M DASGUPTA MR. A S DHILLON	GA, ASSAM SC, FOREST
<b>ORDERS</b>				
47	Review.Pet./38/2019 WITH WP(C)/1547/2014 (D/O)	THE STATE OF ASSAM AND ANR <b>Versus</b> SRI PRAFULLA KR. NATH	MR. D SAIKIA MR. N SARMA MR. A DEKA	
48	Review.Pet./31/2021 WITH WP(C)/3642/2020(D/O)	RAJDEEP DAS AND 25 ORS. <b>Versus</b> DR. RANJAN DUTTA KALITA AND 9 ORS.	MR. M K SHARMA MS. S S SAIKIA MR G DAS	GA, ASSAM MR. R MAZUMDAR (R-9) SC, DIB. UNIVERSITY SC, ASSAM UNIVERSITY SC, G U
	<b>WITH</b> I.A.(Civil)/473/2021 <b>in</b> Review.Pet./31/2021	RAJDEEP DAS AND 25 ORS. <b>Versus</b> RANJAN DUTTA KALITA AND 9 ORS.	MR. M K SHARMA MS. S S SAIKIA MR G DAS	GA, ASSAM SC, DIB. UNIVERSITY SC, ASSAM UNIVERSITY SC, G U

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LEAVE NOTE OF ADVOCATES FOR 19/10/2022

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1)	MR S SARMA	02-09-2022	To	26-10-2022
2)	MR. J AHMED	19-10-2022	To	21-10-2022
3)	MR. S K SAHARIAH	19-10-2022	To	31-10-2022
4)	MR I AHMED	18-09-2022	To	31-10-2022
5)	MR. R HUSSAIN	30-09-2022	To	27-10-2022
6)	MS. M DAS	19-10-2022	To	21-10-2022
7)	MS S CHAKRABORTY	19-10-2022	To	22-10-2022
8)	MS. J PAUL	13-10-2022	To	30-10-2022
9)	MR. AMLAN DUTTA	19-10-2022	To	21-10-2022
10)	MR. V K CHOPRA	26-10-2022	To	01-11-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Wednesday,19th October 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 9**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO  
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 19-10-2022 TO 22-12-2022  
(RELATING TO CRIMINAL BENCH(CEL.PET.)),  
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION (BA)</u></b>				
1	Bail Appln./2613/2022 B/O	NUR ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	PP, ASSAM
2	Bail Appln./2637/2022	SARIFUL ISLAM AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. M KALITA MR. N M DAS MR. J HATIMURIA	PP, ASSAM
3	Bail Appln./2650/2022	MD. TAFIQUUL ISLAM @ BABU AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM
4	Bail Appln./2684/2022	SHAHADAT HUSSAIN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR MR A ZAMAN	PP, ASSAM
5	Bail Appln./2694/2022	JAHAR ALI SK AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. A M AHMED P. GHOSH MS. S REHENA	PP, ASSAM
6	Bail Appln./2696/2022	ABDUL RAHIM <b>Versus</b> THE STATE OF ASSAM	MR. B K DAS	PP, ASSAM
<b><u>MOTION</u></b>				
7	Crl.Pet./1014/2022 B/O	ABDUS SALAM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. M U MAHMUD MS. S BIN MR S H MAHMUD MS D DAS MR S ISLAM	PP, ASSAM
8	Crl.Pet./1023/2022	PRADEEP KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. N UPADHYAY MR. P DAS	PP, ASSAM
9	Crl.Pet./1026/2022	DWIPEN SARMAH <b>Versus</b> HEMANTA KUMAR ADHIKARY AND ANR	MR P DAS MR. P JAIN MR A SARMA MR P PRAWAR	PP, ASSAM
10	Crl.Pet./1031/2022	UNION OF INDIA <b>Versus</b> TEJINDER SINGH	MR. S C KEYAL	

11	Crl.Pet./1032/2022	RAM SUNDOR BAISHNAB <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A K DUTTA MR A B DEY MR. S SUTRADHAR	PP, ASSAM
12	Crl.Pet./1034/2022	RAFIK KHAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A RAHMAN MR E HUSSAIN	PP, ASSAM
13	Crl.Pet./1036/2022	DIPANKAR BARMAN AND ANR <b>Versus</b> HEMENTA KALITA	MR. S BORA MS J RAJKUMARI	
14	Crl.Pet./1037/2022	SADDAM HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR B P BORAH MR P J DUTTA MR R S RONGHANG A KALITA	PP, ASSAM
15	Crl.Pet./1038/2022	VISHAL MULCHANDBHAI GALA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. R DEV MR. M BISWAS MS M DAS	PP, ASSAM
16	Crl.Pet./1039/2022	DIPEN BORUAH <b>Versus</b> THE STATE OF ASSAM	MR. A M AHMED P. GHOSH	PP, ASSAM
17	Crl.Pet./1048/2022	BIDYUT BARMAN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. L R MAZUMDER	PP, ASSAM
18	Crl.Pet./1049/2022	DR. NRIPEN GOSWAMI <b>Versus</b> THE STATE OF ASSAM	MR. R P SARMAH MR. D DOLEY	PP, ASSAM
19	Crl.Pet./1054/2022	SANTUMONI BORAH @ SHANTUMONI BORAH AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. R BARUAH	PP, ASSAM
20	Crl.Pet./1062/2022	BOKUL CHANDRA BARMAN AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR P KATAKI MRS R BEGUM MS. M DEVI	PP, ASSAM
21	AB/2931/2022	NURUL ISLAM AHMED @ NURUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA M M ZAMAN	PP, ASSAM
22	AB/2948/2022	BIPUL BORUAH @ SRI BICKEY BORUAH <b>Versus</b> THE STATE OF ASSAM	MR G N SAHEWALLA MR. P DEKA MR. A CHETIA MS K BHATTACHARYYA	PP, ASSAM
23	AB/2981/2022 B/O	SHOHIDUL ISLAM AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	PP, ASSAM
24	AB/2983/2022	ABDUL KAYUM CHOWDHURY AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. P DEKA MR A DAS	PP, ASSAM
25	AB/3008/2022	JAMILA KHATOON <b>Versus</b> THE STATE OF ASSAM	MR. M A SHEIKH MS F INTAZ MS S AHMED	PP, ASSAM
26	AB/3021/2022 B/O	MANASH DEKA <b>Versus</b> THE STATE OF ASSAM	MR. M U MAHMUD MRS. M SAIKIA MS. S BIN MR S H MAHMUD MS D DAS	PP, ASSAM
27	AB/3029/2022	ALLAUDIN AND 4 ORS <b>Versus</b> THE STATE OF ASSAM	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD	PP, ASSAM
28	AB/3030/2022	FOZAL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR R A AHMED MR B ISLAM	PP, ASSAM
29	AB/3034/2022	RAJU ALI @ RAJIBUR HOQUE <b>Versus</b> THE STATE OF ASSAM	MR K THAKUR MR D MEDHI	PP, ASSAM

**ADMISSION**

30	W.P.(CrI.)/31/2021	HIMANJAN SARMA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. A K BHUYAN MS. N CHOUDHURY MR A ATREYA	GA, ASSAM MR. K K DUTTA (R-4)
<b><u>BAIL HEARING (BA)</u></b>				
31	Bail Appln./2240/2022 FIXED	MOON SAIKIA <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR. I AHMED	PP, ASSAM
32	Bail Appln./2311/2022 FIXED	MD. KALAM ALI @ ABUL KALAM AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. A GANGULY MS. M ROY MR T CHHETRI	PP, ASSAM
33	Bail Appln./2314/2022 FIXED	MOHAMMAD @ MOHAMMAD KHAN <b>Versus</b> THE STATE OF ASSAM	MR. G PHUKAN	PP, ASSAM
34	Bail Appln./2440/2022 FIXED	MOTIUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR M AHMED MR A. ALI N. CHOUDHURY	PP, ASSAM
35	Bail Appln./2489/2022 FIXED	NZANTHUNG YANTHAN <b>Versus</b> THE STATE OF ASSAM	MS. P BHATTACHARYA	PP, ASSAM
36	Bail Appln./2500/2022 FIXED	NAZIBUL UMOR @ NAZIMUL OMAR <b>Versus</b> THE STATE OF ASSAM	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	PP, ASSAM
37	Bail Appln./2511/2022 FIXED	JAHEDUL ISLAM SIKDAR <b>Versus</b> THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
38	AB/2431/2022 WITH LCR	NAZRUL ISLAM LASKAR <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MR. S ROY MR. M H LASKAR M. HOSSAIN	PP, ASSAM
39	AB/2942/2022 FIXED	FIDUSUR REHMAN @ FIDUSUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR Z ALAM	PP, ASSAM
<b><u>ORDERS</u></b>				
40	W.P.(CrI.)/15/2020	RAJKUMAR PRITHVIRAJ NARAYAN DEV MECH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. N H BARBHUIYA MS N J BEGUM	GA, ASSAM SC, BTADC
	<b>WITH</b> I.A.(CrI.)/181/2022 <b>in</b> W.P.(CrI.)/15/2020	RAJKUMAR PRITHVIRAJ NARAYAN DEV MECH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. DIPAK SARMA	GA, ASSAM
41	I.A.(CrI.)/545/2021	IYAJUL ISLAM <b>Versus</b> SAHIDUL ALI @ SAIDUL ALI AND 2 ORS (F)	MR. F A HASSAN	
	<b>WITH</b>			
42	I.A.(CrI.)/94/2022	IYAJUL ISLAM <b>Versus</b> SAHIDUL ALI @ SAIDUL ALI AND 2 ORS (F)	H R A CHOUDHURY MR. M A CHOUDHURY MR. AZAD AHMED	MR. S C BISWAS MR. F A HASSAN PP, ASSAM
43	CrI.A./148/2022 WITH OFFICE NOTE, LCR 4 FILES, FIXED	MITHUN BISWAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MR P KATAKI MS A DAS MR. P S BISWAS MS. S DEBNATH	MS S UPADHYAYA (R-2) PP, ASSAM
	<b>WITH</b> I.A.(CrI.)/372/2022 <b>in</b> CrI.A./148/2022	MITHUN BISWAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MS A DAS MR. P S BISWAS MS. S DEBNATH	PP, ASSAM

44	Crl.Pet./832/2022 FIXED	SHAYDA MABIYA KHATUN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. K BHATTACHARJEE MR. O K SHRESTHA MR. M SAIKIA MS B TALUKDAR MS. A BARMAN	PP, ASSAM
<b>HEARING</b>				
45	Crl.Rev.P./386/2017 WITH LCR 3 FILES, FIXED	MOTIUR RAHMAN LASKAR <b>Versus</b> THE STATE OF ASSAM and ANR.	MR.A K PURKAYASTHA MRS.R RONGMEI MR.R DHAR	MR H R A CHOUDHURY (R2) MR. I A HAZARIKA (R2) MR. M C DAS (R2) MR. R A CHOUDHURY (R2) MR D J SARMAH MR N J RAY (R2) PP, ASSAM
<b>WITH</b>				
46	Crl.Pet./461/2017	MOTIUR RAHMAN LASKAR <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MR.S C BISWAS MRS.R RONGMEI MR.R DHAR	MR.N S LASKARR-4 MR.A H M R CHOUDHURY(R-4) MR.R A CHOUDHURY(R-4) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 19/10/2022

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1)	MR S SARMA	02-09-2022	To	26-10-2022
2)	MR. J AHMED	19-10-2022	To	21-10-2022
3)	MR. S K SAHARIAH	19-10-2022	To	31-10-2022
4)	MR I AHMED	18-09-2022	To	31-10-2022
5)	MR. R HUSSAIN	30-09-2022	To	27-10-2022
6)	MS. M DAS	19-10-2022	To	21-10-2022
7)	MS S CHAKRABORTY	19-10-2022	To	22-10-2022
8)	MS. J PAUL	13-10-2022	To	30-10-2022
9)	MR. AMLAN DUTTA	19-10-2022	To	21-10-2022
10)	MR. V K CHOPRA	26-10-2022	To	01-11-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Wednesday,19th October 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE AJIT BORTHAKUR**

**COURT NO: 11**

**[CRIMINAL AND MATTERS RELATED TO  
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 19-10-2022 TO 22-12-2022  
(RELATING TO CRIMINAL BENCH(CRL.APP.),  
FROM ITEM NOS.1-33), ALONG WITH THE  
FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	Bail Appln./2592/2022	MD. SADDAM HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. S Z SHEIKH	PP, ASSAM
2	Bail Appln./2595/2022	ANITA PAL <b>Versus</b> THE UNION OF INDIA	MR. J ABBAS MR M HANDIQUE MD I HUSSAIN AL AMEEN	SC, NCB
3	Bail Appln./2610/2022	JAKIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
4	Bail Appln./2618/2022	KUMAR SANJIT KRISHNA <b>Versus</b> THE STATE OF ASSAM	MR. K N CHOUDHURY MR P P MEDHI MS. M HANDIQUE	PP, ASSAM
5	Bail Appln./2634/2022	MD BASER SHEIKH <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM
6	Bail Appln./2641/2022	DHANANJAY CHUTIA <b>Versus</b> THE STATE OF ASSAM	MR. K K HANDIQUE MR. G TAMULI	PP, ASSAM
7	Bail Appln./2660/2022	RIKKAN BARUAH <b>Versus</b> THE STATE OF ASSAM	MR B DEKA MR. A DHANUKA	PP, ASSAM
8	Bail Appln./2670/2022	SRI BISWAJIT BORA <b>Versus</b> THE STATE OF ASSAM	MR. P GOHAIN MS. A GOGOI	PP, ASSAM
9	Bail Appln./2677/2022	CHINMOY DEKA <b>Versus</b> THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR. M MALAKAR MS B DAS MR. R KONWAR	PP, ASSAM
10	Bail Appln./2681/2022	GAUTAM SINGHA <b>Versus</b> THE STATE OF ASSAM	MR M AHMED MR A. ALI N. CHOUDHURY	PP, ASSAM



11	Bail Appln./2682/2022	HASMAT ALI <b>Versus</b> THE STATE OF ASSAM	MR. A ROSHID MS. M R DEVI	PP, ASSAM
12	Bail Appln./2690/2022	SANIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM	PP, ASSAM
13	Bail Appln./2693/2022	FOJOR ALI MONDAL <b>Versus</b> THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED P. GHOSH	PP, ASSAM
<b>MOTION</b>				
14	Tr.P.(Crl.)/32/2022	ANUP DEY AND 3 ORS. <b>Versus</b> SMT. PIKU DEY	MR B SINHA	
15	Crl.Pet./584/2022	FAKRUL HAQUE LASKAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. N H MAZARBHUIYAN MR. N ISLAM MS. L WAJEEDA	PP, ASSAM
16	Crl.Pet./356/2022  WITH LCR 1 FILE	THE STATE OF ASSAM AND ANR <b>Versus</b> FAKRUL HAQUE LASKAR	MR. P N GOSWAMI MR. M PHUKAN	MR. N H MAZARBHUIYAN MR Z KAMAR MR N DASGUPTA (r-1) MR. N ISLAM MR. N H BARBHUIYA MS P SIKDAR (r-1) MS. L WAJEEDA MS N J BEGUM
17	Crl.Pet./787/2022	KABINDRA NARZARY <b>Versus</b> MAFIJUL HOQUE AND ANR	MR G BAISHYA MD. A HASSAN MS. P DAS	
18	Crl.Pet./1040/2022	KUSUM SARMA <b>Versus</b> THE STATE OF ASSAM	MR. R P SARMAH MR. D DOLEY MS S P CHETRY	PP, ASSAM
19	Crl.Pet./1045/2022	DULANTA JYOTI KAKATI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ	PP, ASSAM
20	Crl.Pet./1046/2022	LAKSHI KANTA SARMAH <b>Versus</b> THE STATE OF ASSAM	MR. R P SARMAH MR. D DOLEY	PP, ASSAM
21	Crl.Pet./1047/2022	UNION OF INDIA <b>Versus</b> LAKHAN DAS	MR. S C KEYAL SC, NCB	
22	Crl.Pet./1051/2022	SURESH CHANDRA PATHAK AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS P AGARWAL MR. B J DAS	PP, ASSAM
23	Crl.Pet./1052/2022	LUTFAR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. P RAHMAN MR S ISLAM	PP, ASSAM
24	Crl.Pet./1055/2022	JAMILA KHATUN AND ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. M A I HUSSAIN	PP, ASSAM
25	Crl.Pet./1056/2022	SOLERAM NARZARY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR P K DAS MR. M BARUAH MR. M ALOM	PP, ASSAM SC, FOREST
26	Crl.Pet./1057/2022	AMRITLAL PRAJAPATI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. J C GOGOI MR. K KALITA MR B ISLAM	PP, ASSAM
27	Crl.Pet./1059/2022	MOINUL HAQUE @ GURABATTU <b>Versus</b> THE STATE OF ASSAM	MR MINTU SAIKIA MR. N ISLAM MS TH A DEVI	PP, ASSAM
28	Crl.Pet./1060/2022	THE STATE OF ASSAM AND ANR. <b>Versus</b> PHILO KUMAR DEORI	MR. P N GOSWAMI MR. K P PATHAK MR. D GOGOI SC, FOREST ADDL. AG,ASSAM	

29	AB/2945/2022	PRASHANTA SAHU @ PRASANT SAHOO <b>Versus</b> THE STATE OF ASSAM	MR P P MEDHI MR U DEKA MS. M HANDIQUE	PP, ASSAM
30	AB/2953/2022	PADMADHAR KALITA <b>Versus</b> THE STATE OF ASSAM	MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	MR. N HASAN MR. A HASAN MR SUBHRAJIT SAIKIA PP, ASSAM
31	AB/2974/2022	SHYAMAL DEBNATH <b>Versus</b> THE STATE OF ASSAM	MR. T CHUTIA MR S PAUL	PP, ASSAM
32	AB/2991/2022	BISHNU GOYARY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A NARZARI MS. S T BOKTH	PP, ASSAM
33	AB/3033/2022	MD. MAJADIL ALI @ JITU ALI <b>Versus</b> THE STATE OF ASSAM	MR. S N TAMULI MS. A BEGUM P DEKA	PP, ASSAM
34	AB/3046/2022	SARBESH ALI <b>Versus</b> THE STATE OF ASSAM	MR. A ROSHID MS. M R DEVI	PP, ASSAM

**ADMISSION**

35	CrI.A./248/2022	MOHESH ORANG @ SANJAY @ MOHESH URANG <b>Versus</b> THE STATE OF ASSAM AND ANR.		PP, ASSAM
36	CrI.A./255/2022	PARTHA PRATIM DAS <b>Versus</b> THE STATE OF ASSAM.	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA MR T GOGOI	PP, ASSAM

**WITH**

I.A.(CrI.)/618/2022  
in CrI.A./255/2022

		PARTHA PRATIM DAS <b>Versus</b> THE STATE OF ASSAM.	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA MR T GOGOI	PP, ASSAM
37	CrI.A./260/2022	TAIZUDDIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B CHOWDHURY MS. S PHUKAN	PP, ASSAM

**BAIL HEARING (BA)**

38	Bail Appln./2320/2022 WITH CASE DIARY, FIXED	MITHUN MIAH @ MITHUN ANSARY <b>Versus</b> THE STATE OF ASSAM	MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE	PP, ASSAM
39	Bail Appln./2357/2022 FIXED	ANANDA RAY <b>Versus</b> THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM

**ORDERS**

40	W.P.(CrI.)/22/2022 PART-HEARD	SUBHRA JYOTI BHARALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. D DAS SR. ADV MR A JAIN MR S DAS MR. K MOHAMMED	SC, ED ASSTT.S.G.I.
	<b>WITH</b> I.A.(CrI.)/327/2022 in W.P.(CrI.)/22/2022	SUBHRA JYOTI BHARALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. D DAS SR. ADV MR S DAS MR. K MOHAMMED	SC, ED ASSTT.S.G.I.
41	Review.Pet./86/2022 WP(C) 7333/2015(D/O)	NANILA BASUMATARY AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A R BHUYAN MR. A M KHAN	SC. EDU.
42	I.A.(CrI.)/588/2022 WITH LCR 5 FILES in CrI.A./6/2021	MD. ABUL KALAM SK., <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B D KONWAR SR. ADV. MR. R KALITA MR H AGARWAL MR J SINGH	PP, ASSAM
	<b>WITH</b> CrI.A./6/2021	MD. ABUL KALAM SK., <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B D KONWAR SR. ADV. MR. B CHOWDHURY MR. R KALITA MR. S R ISLAM MR H AGARWAL MR J SINGH	MR. A T SARKAR (R2) PP, ASSAM

43 I.A.(CrI.)/609/2022  
BA 351/2018(D/O), FIXED  
in Bail Appln./351/2018

PRIYANSHU BOIRAGI  
**Versus**  
THE STATE OF ASSAM

MR Z KAMAR  
MR. B TALUKDAR

PP, ASSAM

44 I.A.(CrI.)/617/2022  
in AB/2598/2022

MRIDUPABAN NEOG  
**Versus**  
THE STATE OF ASSAM,

MR. M SARANIA  
MD. S U AHMED  
MR H MEDHI  
MS. I KEITZAR  
MR. A SARANIA

PP, ASSAM

**WITH**  
AB/2598/2022

MRIDUPABAN NEOG  
**Versus**  
THE STATE OF ASSAM

MR. A K BHATTACHARYYA PP, ASSAM  
MR. M SARANIA  
MD. S U AHMED  
MR H MEDHI  
MS. I KEITZAR  
MR. A SARANIA

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LEAVE NOTE OF ADVOCATES FOR 19/10/2022

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1)	MR S SARMA	02-09-2022	To	26-10-2022
2)	MR. J AHMED	19-10-2022	To	21-10-2022
3)	MR. S K SAHARIAH	19-10-2022	To	31-10-2022
4)	MR I AHMED	18-09-2022	To	31-10-2022
5)	MR. R HUSSAIN	30-09-2022	To	27-10-2022
6)	MS. M DAS	19-10-2022	To	21-10-2022
7)	MS S CHAKRABORTY	19-10-2022	To	22-10-2022
8)	MS. J PAUL	13-10-2022	To	30-10-2022
9)	MR. AMLAN DUTTA	19-10-2022	To	21-10-2022
10)	MR. V K CHOPRA	26-10-2022	To	01-11-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Wednesday,19th October 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 12**

**[CIVIL BENCH-IV AND I**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS.61-128), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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#### **ORDER (STAY VACATING)**

1	I.A.(Civil)/2539/2022 in WP(C)/4483/2022	DAWLA KHERKATARY AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM AND 12 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS N GAUTAM	SC, EXCISE DEPTT.
	<b>WITH</b> WP(C)/4483/2022	JOYMATI TALUKDAR AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM AND 14 ORS.	R SARMAH MR H K NATH	GA, ASSAM SC, EXCISE DEPTT.
2	I.A.(Civil)/2689/2022 in WP(C)/4811/2022	THE UNION OF INDIA AND 4 ORS. <b>Versus</b> SHAHI MD. KARIM	MR. S K MEDHI	R SARMAH
	<b>WITH</b> WP(C)/4811/2022	SHAHI MD. KARIM <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	R SARMAH MS M KAKOTY MR. R B PHOOKAN	SC, NF RLY
3	<b>WITH</b> WP(C)/4030/2022	SHAHI MD. KARIM <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	R SARMAH	MR. S K MEDHI SC, RAILWAY

#### **ORDER (IMPLEADMENT OF PARTY)**

4	I.A.(Civil)/3009/2022 in WP(C)/6224/2022	SANGITA DEVI DAS AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS S CHAKRABORTY	GA, ASSAM
	<b>WITH</b> WP(C)/6224/2022	SANGITA DEVI DAS AND ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS S CHAKRABORTY	GA, ASSAM SC, REVENUE

#### **ADMISSION**

5	WP(C)/7272/2015	MD. YAKUB ALI and 81 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M K BORAH MRM HAZARIKA	SC, CO-OP. MR.D NANDI(R-4) MS.P SARMA (R-4)
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6	WP(C)/3771/2016	SHRI MUKTI NATH KAKOTI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.R BARUAH MS.K DEVI MS.R BARUAH MR D K MEDHI MS.K DAS	GA, ASSAM MR.S DAS(R-6) MR.P M TALUKDAR R-6 MR.B AHMED SC, IRRIGATION
7	WP(C)/3967/2016	OM PRAKASH SAH and 21 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS.B MAHANTA MR.P K SARMA MS.B BHUYAN MS.J DEKA	GA, ASSAM(R1-3) MR.Y DOLOI(R- 1-3) MR. B GOSWAMI ADDL. AG, ASSAM
8	WP(C)/6188/2016	MD. MOKTAB ALI <b>Versus</b> THE STATE OF ASSAM AND 12 ORS	MR.A M MAZUMDAR MR. R ISLAM MR.D N SARMA	GA, ASSAM MR.S K GOSWAMI(R-10) MR. J HANDIQUE (SC, REVENUE & DISASTER MANAGEMENT) MR.J I BORBHUIYA(R-12) MRS.F BEGUM(R-12) MR.S BHUYAN(R-6) SC, APDCL MR.A ACHARYA(R-10) MR.R GOSWAMI(R- 6) MR.L MOHAN(R-12) MR.R ALI(R-12) MS.M SAIKIA(R-6) MR.B K GOSWAMI(R-10) MS.P BORTHAKUR(R-6)
9	WP(C)/4507/2017 CAVT. NO. 1051/2017 WP(C) 4288/17 WP(C) 4522/17 ( BOTH D/O) WITH LCR	KHURSED ALI <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MR.R ALI MS.F Y HUSSAIN MS.R PEGU	MR.H R A CHOUDHURY MR. T C CHUTIA( ADDL. SR. GA) MR.H ALI
10	WP(C)/5869/2017	SUSHIL DEBNATH <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MR.M BISWAS MR.R R KAUSHIK	GA, ASSAM MR. J HANDIQUE (SC, REVENUE DEPARTMENT) SC, BTADC SC, FINANCE DEPTT.
11	WP(C)/5951/2017	MAHAR ALI <b>Versus</b> THE STATE OF ASSAM and 14 ORS.	MR B CHANDA MR. F R CHOUDHURY MR. Y ALI	GA, ASSAM MR. S AHMED (R12-R14) MR. D DAS (R6-R10) MR. M BARUAH (R6-R10)
12	WP(C)/6298/2017	DILIP RANJAN CHAKRABORTY <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MR. A R SIKDAR MR. N AHMED MR. A ALI	DR. B AHMED (SC, COOPERATION DEPT.) GA, ASSAM MR. D P BORAH (R-7) MR. D P BORAH (R-7) MS. S BORO (R-7) MS. S BORO (R-7) MR. B PAUL (R-7) MR. B PAUL (R-7)
13	WP(C)/7600/2017	SUREN CHELENG and 2 ORS. <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.K GOGOI MS.P BORAH MR.S BORTHAKUR	MR.C BARUAH GA, ASSAM SC, NHAI
14	WP(C)/4135/2020	AMINA KHATUN <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR J ISLAM	GA, ASSAM MR. S Ali (R6, R7, R8) MR K DAS (R6, R7, R8) ASSTT.S.G.I. SC, FINANCE
15	WP(C)/4530/2020 CAVT. NO.0594/2020	DHANADA DAS BORA <b>Versus</b> THE STATE OF ASSAM AND 14 ORS	MR. S H RAHMAN MR. D A KAIYUM MR. N D SARMA MR J ISLAM MR. P K SHARMA	SC, PNRD GA, ASSAM MR. B HALDAR MR. S BARMAN MR B DEORI FOR CAVEATOR
16	WP(C)/1452/2021	BABUL AHMED SODIOL AND 112 ORS <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. R K BORAH MR B BURAGOHAIN MR. R PHUKAN MRS M K BORAH	GA, ASSAM SC, NHAI ASSTT.S.G.I.

17	WP(C)/2599/2021	MANTU RAM DAS <b>Versus</b> THE STATE OF ASSAM AND 17 ORS	MR H GUPTA MR F KHAN MR U CHAUDHURY MS D BARUAH MS BISMITA BARMAN	GA, ASSAM MR. S NATH MR S MUKTAR (R5-R13) MR H DAS (r-5 to 13) MS. M BEGUM MR S N NATH
18	WP(C)/3205/2021	M/S B. B. ELECTRICALS <b>Versus</b> UNION OF INDIA AND 3 ORS.	MS. M BORAH MR S DAS	MR. B CHAKRAVARTY ASSTT.S.G.I.
19	WP(C)/5193/2021	M/S BN INFRAPROJECTS LLP AND 3 ORS. <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. M BISWAS MR. M BISWAS MS M DAS	MR. B DAS SC, NF RLY
	<b>WITH</b> I.A.(Civil)/1548/2022 <b>in</b> WP(C)/5193/2021	THE UNION OF INDIA AND 2 ORS. <b>Versus</b> M/S BN INFRAPROJECTS LLP AND 4 ORS.		
20	WP(C)/5189/2021	M/S BN INFRAPROJECTS LLP AND 3 ORS. <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. M K CHOUDHURY MR. M BISWAS MS M DAS	MR. B DAS SC, NF RLY
	<b>WITH</b> I.A.(Civil)/570/2022 <b>in</b> WP(C)/5189/2021	THE UNION OF INDIA AND 2 ORS. <b>Versus</b> M/S BN INFRA PROJECTS LLP AND 4 ORS.	MR. B SARMA SC, RAILWAY	MR. M K CHOUDHURY MR. M BISWAS
21	WP(C)/5905/2021	M/S B N INFRAPROJECTS LLP AND 3 ORS <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. M K CHOUDHURY MR. M BISWAS MS M DAS	MR. S BARUAH (R4) SC, NF RLY
22	WP(C)/6152/2021	SUMANTA GOSWAMI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MRS S GOSWAMI	MR. K GOGOI (R NO. 2,3) MR. B J TALUKDAR (SC, REVENUE-R NO.1)
23	WP(C)/7200/2021	HAKIM ALI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR I S MAZUMDAR	GA, ASSAM MR. A GANGULY (R-3) MR. A DUTTA (R-3)
<b>ORDERS</b>				
24	Review.Pet./88/2010 WP(C) 4534/2006 WP(C) 4301/2006 WA 224/09(ALL D/O)	THE DEPUTY COMMISSIONER and ANR, <b>Versus</b> MRS LOONA SARMA BARUA and ORS.	K N CHOUDHURY MR. R K D CHOUDHURY, S.G.A. M MAHANTA J PATOWARY B K KASHYAP	MR.B D DAS
25	<b>WITH</b> Review.Pet./71/2011	THE DEPUTY COMMISSIONER and ANR, <b>Versus</b> AJOY KR. BARUAH and ORS,	MR.K N CHOUDHURY MR.M MAHANTA ADDL. AG,ASSAM MR.B K KASHYAP MR.J PATOWARY	MR S DEY MR. T ROY MS. B SARKAR
26	Review.Pet./172/2018 WP(C)/3518/2017 (D/O)	SAMSUL HOQUE AND 8 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A J SARMA MR. P D NAIR MR G ALAM MR. H ROHMAN MR. D NAG	GA, ASSAM MR. R BORPUJARI SC, REVENUE
27	WP(C)/1540/2018	THE GREATER COOCH BEHAR PEOPLES ASSOCIATION <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	DR. R SARMAH MR. K K GOSWAMI MS. M PAUL MR. S TAMANG	GA, ASSAM MR A CHAKRABORTY (R- 1 to 4) SC, N.F. RAILWAY
28	Review.Pet./62/2019 WP(C) 2430/14(D/O)	GANGU ORANG <b>Versus</b> KAMAL BAHADUR CHETRI AND 8 ORS	MS. S KHANIKAR MS. P BARUAH MR. S BARTHAKUR	MR. P SARMAH MR. B CHAKRAVARTY MR. S UPADHAY MS THUYEKHRULU G. A. ASSAM, SC-BTC
29	Cont.Cas(C)/527/2019	M/S. JOGANIAR <b>Versus</b> ANURAG GOEL, IAS	MR. D GOGOI MR. S BARTHAKUR	MR. D SAIKIA MR. D P BORAH
30	Cont.Cas(C)/603/2019	SUMATI KUMAR SURANA AND ANR. <b>Versus</b> AMAR CHAND BAKLIWAL	MR S SANCHETI MS S BHUMIJ MR. A SANCHETI MR. R C SANCHATI	

31	Cont.Cas(C)/612/2019	SUBHAM SETHIA <b>Versus</b> NEERAJ KUMAR PUGALIYA	MR. A R AGARWALA	
32	WP(C)/5035/2019	BASUDEB DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	GA, ASSAM MR. M H RAJBARBHUIYAN MS. S RASUL
33	WP(C)/6450/2019	M/S. RAJSHEKHAR CONSTRUCTION PVT. LTD. AND ANR. <b>Versus</b> ASSAM BOARD OF REVENUE AND 3 ORS	MR Z MUKIT MR. A SATTAR	MR B D DAS GA, ASSAM MR H K SARMA B B HUSSAIN SC, REVENUE
34	Review.Pet./42/2020 WP(C) 213/2020(D/O)	ON THE DEATH OF DIPALI BARUAH KENWAR, HER LEGAL HEIRS MONALISA KENWAR AND 2 ORS. <b>Versus</b> DHARANI BHARALI AND 6 ORS	MR. B CHETRI MR. K K PARASAR MS Y BHUTIA	MR G CHOUDHURY SC, APDCL
35	I.A.(Civil)/345/2020 WP(C) 6653/15(D/O) <b>in</b> Review.Pet./155/2019 <b>WITH</b> Review.Pet./155/2019	SRI KHAGEN SARMA AND 21 <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S K TALUKDAR MR A DAS	GA, ASSAM ASSTT.S.G.I.
		SRI KHAGEN SARMA AND 21 <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. N HAQUE MR M HUSSAIN	GA, ASSAM ASSTT.S.G.I.
36	Review.Pet./26/2021 WP(C) 7570/13(D/O)	THE STATE OF ASSAM AND 2 ORS. <b>Versus</b> LOWER ASSAM INTER DISTRICT STAGE CARRIAGE BUS OWNERS ASSOCIATION, GOALPARA AND 9 ORS.	MR. D SAIKIA MR. B GOGOI MR A CHALIHA	
37	WP(C)/101/2021	IDU ALI AND 6 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. D A KAIYUM MR J ISLAM MR. S N RAHMAN	SC, PNRD GA, ASSAM
38	WP(C)/209/2021	RINA BEGUM AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR A CHOUDHURY MR. R Deka MR M BARMAN MS D N RABHA S I AKAND	GA, ASSAM SC, REVENUE
39	I.A.(Civil)/721/2021 WP(C)/4777/2010 (Disposed) <b>in</b> WP(C)/4777/2010	NAZRUL HAQUE MAZARBHUIYAN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. N H MAZARBHUIYAN	GA, ASSAM
40	I.A.(Civil)/892/2021 <b>in</b> WP(C)/8248/2017  <b>WITH</b> WP(C)/8248/2017	M/S. ISHWAR FOOD PRODUCTS PVT. LTD. <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MS N SAIKIA MRS.P GOSWAMI	SC, INDUSTRIES & COMMERCE ASSTT.S.G.I. SC, NEDFI
		M/S. ISHWAR FOOD PRODUCTS PVT. LTD. <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MRS.N SAIKIA MRS.P GOSWAMI MS.L BORGHAIN	DR.B AHMED MR. P DAS MRS. A GAYAN MR G DAS SC, INDUSTRIES & COMMERCE ASSTT.S.G.I.
41	WP(C)/4567/2021	NILUTPAL BARTHAKUR <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. M R SODIAL MR S AHMED MS S Z HAYAT	MR C BARUAH (R 9) GA, ASSAM MR S MUKTAR (r-4 to 7) SC, NHAI MS. A DAS (r-4 to 7) MR. B DEKA (C.G.C., R1) ASSTT.S.G.I.
42	Review.Pet./157/2022 WP(C)/5172/2016(D/O)	UNION OF INDIA AND 3 ORS. <b>Versus</b> EX TC 62091 RECT/GD SATBIR SINGH	MRS. A GAYAN	
43	WP(C)/358/2022	UTTAM DAS AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS M DAS	GA, ASSAM MR. K P PATHAK (r-5) MR. D GOGOI (r-5) MR B GOGOI (R-6,7)

44	I.A.(Civil)/2474/2022 in WP(C)/7633/2017	SHUKUR ALI SK AND 36 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. J P SHARMA	SC, REVENUE SC, BTC
	<b>WITH</b> WP(C)/7633/2017	SHUKUR ALI SK AND 36 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. J P SHARMA (P1) MR. J P SHARMA (P1) MD K RAHMAN (P1) MR. H HOQUE	GA, ASSAM MR P S DEKA, SC, REVENUE DEPTT. SC, BTADC
	<b>WITH</b> I.A.(Civil)/2253/2022 in WP(C)/7633/2017	SHUKUR ALI SK AND 36 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. J P SHARMA MR. H HOQUE	MR. S R RABHA SC, REVENUE
45	WP(C)/4368/2022	M TEC INNOVATIONS LTD. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR A KALITA MR K TALUKDAR	MR. JYOTIRMOY ROY MR. S SARMA MR D DAS MS E NATH SC, TRANSPORT
46	WP(C)/4519/2022	ALIFUL AHMED <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR K BHUYAN MR. H A AHMED	SC, FOREST
47	WP(C)/6322/2022 FIXED	NARESWAR DANGIARI AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S D PURKAYASTHA MR. U CHOUDHURY MS. S PHUKAN	SC, P AND R.D. GA, ASSAM
<b>STAY MATTERS</b>				
48	WP(C)/1826/2017	CHITRA DEVI GOENKA and 2 ORS. <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MR.M MAHANTA MR.M CHOUDHURY MR.M K MISHRA	GA, ASSAM MR.Y DOLOI(R- 1-3) ADDL. AG, ASSAM
49	WP(C)/3561/2021	SATYA TALUKDAR @ SATYA RAM TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 12 ORS	MR P SHARMAH MR P SONOWAL MR S B SINHA MR. A DEKA	GA, ASSAM MR J SHARMA (r-11) MR G KAKOTI SC, APDCL MR. P THAKURIA (r-11) SC. REVENUE
	<b>WITH</b> 50 Cont.Cas(C)/391/2021	SATYA TALUKDAR @ SATYA RAM TALUKDAR <b>Versus</b> KAILASH KARTHIK N, IAS AND 2 ORS	MR P SHARMAH MR P SONOWAL MR S B SINHA MR. A DEKA	MR D KALITA MR. D NATH

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LEAVE NOTE OF ADVOCATES FOR 19/10/2022

1)	MR S SARMA	02-09-2022	To	26-10-2022
2)	MR. J AHMED	19-10-2022	To	21-10-2022
3)	MR. S K SAHARIAH	19-10-2022	To	31-10-2022
4)	MR I AHMED	18-09-2022	To	31-10-2022
5)	MR. R HUSSAIN	30-09-2022	To	27-10-2022
6)	MS. M DAS	19-10-2022	To	21-10-2022
7)	MS S CHAKRABORTY	19-10-2022	To	22-10-2022
8)	MS. J PAUL	13-10-2022	To	30-10-2022
9)	MR. AMLAN DUTTA	19-10-2022	To	21-10-2022
10)	MR. V K CHOPRA	26-10-2022	To	01-11-2022





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Wednesday,19th October 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 14**

**[CIVIL BENCH-III**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.55-105), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	WP(C)/8162/2018 PART-HEARD, FIXED	TOFAZZAL HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. S S S RAHMAN MR. S B RAHMAN MR. M ISLAM MR A W AMAN	SC, CO OP GA, ASSAM MR. A R SIKDAR (R7, R8) MD A ALI (R7, R8) MR. S I TALUKDAR (R7, R8)
	<b>WITH</b> I.A.(Civil)/671/2019 <b>in</b> WP(C)/8162/2018	ABED ALI KHAN AND ANR <b>Versus</b> TOFAZZAL HUSSAIN AND 5 ORS.	MR. A R SIKDAR MD A ALI	SC, CO OP GA, ASSAM
2	WP(C)/1398/2018	ANIL KUMAR DUTTA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR H K MAHANTA MR. R D BHUYAN	SC, HEALTH AND F W, MR. B GOGOI
3	WP(C)/1506/2018	CHANDRA NATH SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. S K SINGHA MR. P SARMAH MR. S UPADHAY MR. B KUMAR	MR C BARUAH (SC, AG) MR. R BORPUJARI (SC, FINANCE DEPT.) MR. P N GOSWAMI (SC, PHE)
4	WP(C)/1668/2018	MANIK CHANDRA DOLEY <b>Versus</b> THE FOOD CORPORATION OF INDIA AND 4 ORS.	MR. S CHAUHAN MS S K CHAUHAN MR. A R SHOME MR. S CHAUHAN MR. P MAZUMDER	MR. P K ROY SC, F C I (R1 TO R5)
5	WP(C)/1711/2018	GAURI SHANKAR BHATTACHARYYA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MS. A BHATTACHARYYA MR. P KALITA MS. A BORAH MR. B M CHOUDHURY	SC, IWT
6	WP(C)/1872/2018	DHARMA KANTA PATOWARY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. A DAS MR. S R RABHA MR. R BAISHYA	GA, ASSAM MR A ROY, SC, P&RD.
7	WP(C)/2180/2018	SAHIDA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. M HOQUE MR. MD S HOQUE MS. A BORUAH MR. M DEKA MS. S N RENGMA	GA, ASSAM SC, AG

8	WP(C)/2771/2018	PRONOJIT KUMAR PAUL CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. C S HAZARIKA MR. K A MAZUMDER MS N K BARBHUIYA MR. A MALIK	GA, ASSAM MR. M NATH , SC, P&RD DEPARTMENT.
9	WP(C)/2783/2018	NARENDRA SINGH <b>Versus</b> UNION OF INDIA AND 4 ORS.	MR. Y S MANNAN MS. M BHATTACHARYYA MS. N BARUAH	MR. K K PARASAR (R1 TO 5) ASSTT.S.G.I.
10	WP(C)/2815/2018	JITUMANI KALITA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. M BHAGABATI MS G BORA MR H DAS	GA, ASSAM SC, IRRIGATION MR. B AHMED
11	WP(C)/2883/2018	ASHUTOSH PAL <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. S G BHATTACHARJEE MR H SARMA MR. S K MEDHI MR. A DAS MR. S DUTTA	MR H GUPTA (R1 TO 5) MR H GUPTA (R1 TO 5) ASSTT.S.G.I.
12	WP(C)/5228/2018	JOYNAL ABEDIN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. L R MAZUMDER	MR. S BORTHAKUR (R4) GA, ASSAM MS. S KAKATI (R4)
13	WP(C)/7013/2018	ANANDA CHANDRA ROY <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR A D CHOUDHURY MR. R MAZUMDAR MR H BEZBARUA MR. U SARMA MR. K K DEKA MR. R SARMA	MR. B K DAS MR. B SARMA (R1-R7) MR H P GUWALA ASSTT.S.G.I. SC, RAILWAY
14	WP(C)/1291/2019 B/O	DHAN DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A AHMED MS. R R RAJKUMARI MS. D GOSWAMI MS. A THEYO	GA, ASSAM
15	WP(C)/826/2020	JUNEDHAR DOWARAH <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MR. D DAS SR. ADV MR S KHOUND MR. K MOHAMMED	GA, ASSAM SC, FINANCE SC, PERSONAL DEPT. SC, PWD
16	WP(C)/295/2021	PRATIMA MANDAL <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. S BORA MR. D P MANDAL	GA, ASSAM
17	WP(C)/1056/2021	KANAK CHANDRA MEDHI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S P ROY MS S DAS	MR. S DUTTA (R-3) SC, HEALTH AND F W
18	WP(C)/3900/2021	PRABAL SUNDAR TAMULI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. U K NAIR MR. P K SARMA MS. B BHUYAN MS R SAHIN	SC, PWD SC, BTC
19	WP(C)/4379/2021	CT/DVR, FORCE NO. 07151006 DHARMENDER KUMAR AND 408 ORS. <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. M KALITA MR. J HATIMURIA	MR. B CHAKRAVARTY ASSTT.S.G.I.
	<b>WITH</b>			
20	WP(C)/4378/2021	INSP/GD FORCE NO. 841220885 BENNI D AND 331 ORS. <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. M KALITA MR. J HATIMURIA	MR. S K MEDHI (C.G.C.) ASSTT.S.G.I.
21	WP(C)/7261/2021 FIXED	UDDIPTA KASHYAP <b>Versus</b> THE MANAGING DIRECTOR AND CEO, PNB AND 2 ORS	MR. S B PRASAD	SC, PNB
22	WP(C)/3139/2022 FIXED	NABA KANTA PATIR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR F KHAN MR U CHAUDHURY MS BISMITA BARMAN	GA, ASSAM SC, HOUSING AND URBAN AFFAIRS DEPTT.
<b>ORDERS</b>				
23	WP(C)/1093/2018	FORCE NO. 135133309 CT/GD ANOWER HUSSAIN <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. M A SHEIKH MR. M HUSSAIN MD. S Z B AKLAS MS F INTAZ	MS. B. SARMA, CGC. R ASSTT.S.G.I.
24	WP(C)/1805/2018	GUNAJIT KALITA AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR A K BARUAH MR A CHOUDHURY MR. D BORA	GA, ASSAM MS. M A OJAH (R-6) SC, HEALTH

25	WP(C)/2575/2018	RAMJAN BEGUM <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. B GOGOI MR P NAYAK	GA, ASSAM
26	Cont.Cas(C)/427/2019	TAPAN BORAH AND 2 ORS. <b>Versus</b> RULI SARMAH	MS. S CHUTIA MR. P KAKATI	MR. P J SAIKIA MR. P BORDOLOI
27	Cont.Cas(C)/525/2019	BHABESH CHANDRA DEKA AND 4 ORS. <b>Versus</b> MRIGESH NARAYAN BARUAH	MR. R ALI MR M SHELM MR. H A AHMED	MR S P DAS MR. N DAS
28	Cont.Cas(C)/738/2019	DEBAJIT BUJARBARUA <b>Versus</b> BISWARANJAN SAMAL AND 3 ORS.	MR. S BORTHAKUR MS. S KAKATI	MR. D MOZUMDER MR. S CHAMARIA MR. D NATH, ADDL. SR. GA MR. S BISWAS MR. M ALI MR A N SARMAH
29	Cont.Cas(C)/226/2020	JAGADISH CHANDRA MEDHI <b>Versus</b> RAVIKANT GUPTA AND 4 ORS.	MS S K CHAUHAN MR R S CHAUHAN MD M S ALI	MR. S C BISWAS (R3) MR. B SARMA MR. P S BISWAS (R3)
30	Cont.Cas(C)/332/2020	ALOKESH CH. ROY <b>Versus</b> KHANINDRA CHOUDHURY AND ANR.	MR. M J BARUAH	MR. D SAIKIA MR. D SAIKIA MR. D P BORAH MR. D P BORAH MR. B GOGOI MR. B GOGOI MR A CHALIHA MR A CHALIHA
31	Cont.Cas(C)/503/2020	BICITRA KUMAR DEORI <b>Versus</b> RATINDRA NHUYAN AND ANR	MR. I CHOUDHURY MR R L CHUTIA	MR. D SAIKIA MR. B GOGOI
32	Cont.Cas(C)/569/2020	SYED RIAZUL HAQUE <b>Versus</b> TEZ PRASAD BHUSAL	MS. M DUTTA MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY	MR. B CHAKRABORTY MR K L GUPTA MR. S K TALUKDAR (r-3) MS. S T BOKTH (r-3)
33	WP(C)/1311/2020 B/O	BHABEN DUTTA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR R ISLAM MR K CHOUDHURY MR D N SARMA	GA, ASSAM
34	WP(C)/4336/2020	RAJESH KUMAR GURUNG <b>Versus</b> UNION OF INDIA AND 3 ORS	MR. B PATHAK MR. R THADANI MR. V KUMAR MR. B HAZARIKA	MR. B CHAKRAVARTY (C.G.C.) ASSTT.S.G.I.
35	Cont.Cas(C)/368/2021	CT/GD DILIP HAZAARIKA FORCE NO.065137276 <b>Versus</b> PAMULA KISHORE AND ANR.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR H J SAIKIA	MR. R K D CHOUDHURY (R1, R2) MS. L DEVI (R1, R2)
36	Cont.Cas(C)/402/2021 FIXED	ATUL BORA <b>Versus</b> RAMENDRA NATH SARMA	MR. T CHAKRABORTY MR. D CHOUDHURY MR J DAS	MR. I CHOUDHURY G BAROOAH
37	Cont.Cas(C)/486/2021	RUBUL KR SARMA <b>Versus</b> CHANDRA DEVI	MR. S BANIK A N HUSSAIN MS F BEGUM	MR S P DAS
38	WP(C)/1615/2021	SANJU ENGTI KATHAR AND 2 ORS <b>Versus</b> THE ASSAM POWER DISTRIBUTION COMPANY LIMITED (APDCL) AND 7 ORS	MR. R SARMA MS. S D SAIKIA MR. P M KALITA MR. K P GOGOI	SC, APDCL SC, K A A C
39	WP(C)/4514/2021	PRASANTA KR. DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR R CHAKRAVORTY MR D DAS MR. M CHALIHA MR R SHARMA	GA, ASSAM
40	Cont.Cas(C)/34/2022	JAHANARA BEGUM <b>Versus</b> SUBHASH CHANDRA DAS	MR. S ALIM MR. B HUSSAIN	
41	Review.Pet./59/2022 in WP(C)/7314/2021 (D/O)	THE DIRECTOR ANIMAL HUSBANDRY AND VETERINARY DEPTT. ASSAM <b>Versus</b> RAHUL AMIN MAZARBHUIYA AND 3 ORS.	MR. B CHETRI MR K KASHYAB	DR. B AHMED GA, ASSAM MR. R A CHOUDHURY

	<b>WITH</b> I.A.(Civil)/884/2022 in Review.Pet./59/2022	THE DIRECTOR ANIMAL HUSBANDRY AND VETERINARY DEPTT. ASSAM <b>Versus</b> RAHUL AMIN MAZARBHUIYA AND 3 ORS.	MR. B CHETRI MR K KASHYAB	GA, ASSAM
42	Review.Pet./67/2022 in WP(C)/217/2019 (D/O)	MOMOTAJ BIBI AND ORS. <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MR. B C DAS MS. R CHOUDHURY MRS. S ROY	GA, ASSAM SC, REVENUE SC, HEALTH
43	Cont.Cas(C)/80/2022	PADMESWAR DEKA <b>Versus</b> DIPAK BORA	MR. A BHATTACHARYYA MR. D PHUKAN MR P S RAJA	
44	Review.Pet./148/2022 in WP(C)/3291/2006 (D/O)	INDRA BAHADUR PRADHAN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR S K SARKAR MRS V L BHATTACHARJEE MR. P KOCH	GA, ASSAM
45	WP(C)/1613/2022	PRADIP DEKA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR R DHAR MR N N UPADHYAYA MR A K SHARMA	GA, ASSAM
46	I.A.(Civil)/2984/2022 B/O in WP(C)/5354/2020	LUT AHMED BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR. A M BARBHUIYA MS A BEGUM SC, REVENUE	GA, ASSAM
	<b>WITH</b> WP(C)/5354/2020	LUT AHMED BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR. A M BARBHUIYA MR. J N ISLAM MS A BEGUM	GA, ASSAM MR. S ROY MR. M H LASKAR MR B DEORI MR M HOSSAIN SC, REVENUE
47	WP(C)/3536/2022	RITA CHHETRY <b>Versus</b> THE EMPLOYEES PROVIDENT FUND ORGANIZATION AND 3 ORS.	MR B K MISHRA MR. S ISLAM MR A HAWARI	SC, EPF

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LEAVE NOTE OF ADVOCATES FOR 19/10/2022

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1)	MR S SARMA	02-09-2022	To	26-10-2022
2)	MR. J AHMED	19-10-2022	To	21-10-2022
3)	MR. S K SAHARIAH	19-10-2022	To	31-10-2022
4)	MR I AHMED	18-09-2022	To	31-10-2022
5)	MR. R HUSSAIN	30-09-2022	To	27-10-2022
6)	MS. M DAS	19-10-2022	To	21-10-2022
7)	MS S CHAKRABORTY	19-10-2022	To	22-10-2022
8)	MS. J PAUL	13-10-2022	To	30-10-2022
9)	MR. AMLAN DUTTA	19-10-2022	To	21-10-2022
10)	MR. V K CHOPRA	26-10-2022	To	01-11-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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**[ For Wednesday,19th October 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

**COURT NO: 16**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO  
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 19-10-2022 TO 22-12-2022  
(RELATING TO CRIMINAL BENCH(CRL.APP.),  
FROM ITEM NOS.34-52), ALONG WITH THE  
FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	Crl.Rev.P./201/2022	AWADESH KUMAR CHOUDHURY AND ANR. <b>Versus</b> ENFORCEMENT DIRECTORATE	MS. B S GOYAL MR. A J HAZARIKA MS. N RAJMEDHI MS. P N SUMI	SC, ED
2	Crl.Rev.P./460/2022	HANIF ALI <b>Versus</b> SMT. TUTUMANI KALITA AND ANR	MR P K DAS MR. M BARUAH	PP, ASSAM
3	Crl.Rev.P./461/2022	PALLAB GOGOI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
4	Crl.Rev.P./500/2022	ABDUR ROUF AHMED <b>Versus</b> ELIZA KHATUN	MR R DHAR MD. A MATLIB MR B C MUCHAHARY	
5	Crl.Rev.P./501/2022	THE STATE OF ASSAM AND ANR <b>Versus</b> BINOD ISLARY	MR. P N GOSWAMI MR. K P PATHAK MR. D GOGOI SC, FOREST ADDL. AG,ASSAM	
6	Crl.Rev.P./503/2022	IMRAN HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM
7	Crl.Rev.P./505/2022	RUSHNA BEGOM SIDDIQUA <b>Versus</b> MUJAKKIR KHAN	MR. S C BISWAS SUSHMITA SENGUPTA MS A BORAH MS. R DEVI	
8	Crl.Rev.P./507/2022	DEBANANDA BOWLARY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. T DEURI J RABHA MS T WAPANGLA MR J A KAZI	PP, ASSAM
9	AB/3013/2022	KAJI HOBIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MR M J QUADIR MR. V A CHOWDHURY	PP, ASSAM

10	AB/3024/2022	SHRI AMITABH PATHAK AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. B SHARMA MR. H DAS MS. B BHATTACHARJEE	PP, ASSAM
<b>ADMISSION</b>				
11	Crl.Pet./1133/2018	TAPAN CHANDRA BORDOLOI AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. T DAS MISS. A BARUAH	MR DEBA KUMAR DAS (R2) MR. S BHATTACHARJEE MR. R D BHUYAN (R2) MR U DEKA MR D DEKA (R2) PP, ASSAM
12	Crl.Pet./1385/2019	ASHOK KUMAR RATHI AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A M BORA MS. C CHOUDHURY MR. V A CHOWDHURY	MR. A K BHUYAN MS. N CHOUDHURY MS. P PATHAK MR. M BORAH MR A TALUKDAR PP, ASSAM
13	Crl.Pet./20/2020 WITH LCR 1 FILE	PRADIP TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR P DEKA MR G SAIKIA MR. B BORAH	MS C M DEKA MR. N AHMED PP, ASSAM
14	Crl.Pet./407/2020	NAZIR AHMED CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M H RAJBARBHUIYAN MS. S RASUL	MR. S K GHOSH MS F AHMED PP, ASSAM
15	Crl.Pet./577/2020	RITTIK SARMA <b>Versus</b> SARMISTHA DEVI	MR. R PHUKAN	MR. P MAHANTA MS. P SAHARIA MR. J K BORDOLOI
16	Crl.Pet./239/2021 WITH LCR 1 FILE	MD. OSMAN ALI SAIKIA AND ANR <b>Versus</b> CHAND MAHAMOD SAIKIA AND 2 ORS	MR D KALITA MS M KALITA	MR. M HAQUE (R-1,2) MR. DITUL DAS (R-1,2) PP, ASSAM
17	Crl.Pet./581/2021	PLABON BORTHAKUR <b>Versus</b> THE STATE OF ASSAM	MR. P PATHAK MR. A NARZARI MS. S T BOKTH	PP, ASSAM
18	Crl.Rev.P./55/2022 WITH LCR 1 FILE	ASISH DAS @ ASHISH DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S C BISWAS MS. J GHOSH MR. R A MAZUMDER MR. A K DAS	MR S CHOUDHURY (r-2) MR. A BHATTACHARJEE (r-2) PP, ASSAM
19	Crl.Pet./132/2022 WITH LCR 1 FILE, FIXED	JOYDEEP GOGOI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR Z ALAM MS. S NAZNEEN	MR P C SARMA (r-2) MR. T DEURI (r-2) PP, ASSAM
20	Crl.Pet./252/2022 FIXED	RASHIDUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MS S S ZIA	PP, ASSAM
21	Crl.A./259/2022	NARAYAN NATH . <b>Versus</b> THE STATE OF ASSAM AND ANR .	MR. A SATTAR G IMTIAZ	PP, ASSAM
	<b>WITH</b> I.A.(Crl.)/620/2022 <b>in</b> Crl.A./259/2022	NARAYAN NATH . <b>Versus</b> THE STATE OF ASSAM AND ANR .	MR. A SATTAR G IMTIAZ	PP, ASSAM
22	Crl.Pet./531/2022 WITH LCR 1 FILE	NILMONI ROY AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. L WAJEEDA MR. T K DEY	MR. A R SHOME MR A J GHOSH PP, ASSAM
<b>BAIL HEARING (BA)</b>				
23	Bail Appln./2443/2022 FIXED	PRANJAL BARMAN <b>Versus</b> THE STATE OF ASSAM	MD. S M RAHMAN MR. R AHMED	PP, ASSAM
24	Bail Appln./2453/2022	NAYAN SAIKIA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR M RANA MD. I AHMED	PP, ASSAM
25	Bail Appln./2446/2022 FIXED	ANIL AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. B K DAS MS. P DAS	PP, ASSAM

26	Bail Appln./2462/2022 FIXED	JAYANTA DEKA <b>Versus</b> THE STATE OF ASSAM	MR. T DEURI MR. P M TALUKDAR MR. R BAISHYA MS R AKHTAR	PP, ASSAM
27	Bail Appln./2475/2022 FIXED	GOBINDA CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MD. S M RAHMAN MR. R AHMED	PP, ASSAM
28	Bail Appln./2490/2022 FIXED	NUR ISLAM AHMED <b>Versus</b> THE STATE OF ASSAM	MR. M HUSSAIN MR. A Z AHMED	PP, ASSAM
29	Bail Appln./2521/2022 FIXED	PINKU BARUAH <b>Versus</b> THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR. M MALAKAR MR. R KONWAR	PP, ASSAM
30	Bail Appln./2582/2022 FIXED	ASHRAF ALI @ MD ASRAF ALI <b>Versus</b> THE STATE OF ASSAM	MR. M I HUSSAIN N. UDDIN	PP, ASSAM
31	Bail Appln./2600/2022 FIXED	MOHAMMAD @ MOHAMMAD KHAN <b>Versus</b> THE STATE OF ASSAM	MR. G PHUKAN	PP, ASSAM
32	Bail Appln./2644/2022 FIXED	KUHIRAM DEKA <b>Versus</b> THE STATE OF ASSAM	MS. T SOM	PP, ASSAM
<b>ORDERS</b>				
33	I.A.(CrI.)/136/2019 <b>in</b> CrI.Rev.P./1037/2019  <b>WITH</b> CrI.Rev.P./1037/2019 (Filing Number)	IQBAL HUSSAIN LASKAR <b>Versus</b> AYAZ UDDIN HAZARI AND ANR.	MR. S D PURKAYASTHA	MR. A H M R CHOUDHURY (R1) PP, ASSAM
34	I.A.(Civil)/16/2021 <b>in</b> RSA/118/2012  <b>WITH</b> RSA/118/2012  <b>WITH</b> I.A.(Civil)/15/2021 <b>in</b> RSA/118/2012	IQBAL HUSSAIN LASKAR <b>Versus</b> AYAZ UDDIN HAZARI AND ANR. (D)  SRIPADA DEB <b>Versus</b> ON THE DEATH OF BABULAL DEB HIS LEGAL HEIRS AND 5 ORS.  SRIPAD DEB <b>Versus</b> BABULAL DEB and ORS  SRIPADA DEB <b>Versus</b> ON THE DEATH OF BABULAL DEB HIS LEGAL HEIRS AND 5 ORS.	MR.U DUTTA  MR.B C DAS MR.U DUTTA MS.A DAS  MR.U DUTTA	GA, ASSAM  MR.R SARMA  GA, ASSAM
35	CrI.Rev.P./207/2021 WITH LCR 1 FILE, FIXED	RAISUDDIN AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ	PP, ASSAM
36	I.A.(CrI.)/122/2022 <b>in</b> CrI.Pet./1/2021  <b>WITH</b> CrI.Pet./1/2021	ABDUL BASIT <b>Versus</b> PROSENJIT DEY LASKAR AND 2 ORS.  PROSENJIT DEY LASKAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. D CHAKRABARTY	MR D CHAKRABORTY PP, ASSAM  MR. M H RAJBARBHUIYAN MRS. R CHETRI MS. S RASUL PP, ASSAM
37	Review.Pet./156/2022 MAC.APP. 111/2011(D/O)	SAFATUN NESSA AND 7 ORS. <b>Versus</b> ICICI LOMBARD GENERAL INSURANCE COMPANY LTD. B	MR SISHIR DUTTA MS. S. MOCHAHARI MR. S DUTTA	
38	CrI.Rev.P./441/2022 FIXED	ABDUL MAJID <b>Versus</b> UNION OF INDIA AND ANR	MR. A AHMED MR. I U CHOWDHURY U U KHAN	MR. S C KEYAL SC, DRI
39	I.A.(CrI.)/606/2022 <b>in</b> CrI.Rev.P./8050/2022	MOFIZ UDDIN <b>Versus</b> NURJAMILA KHATUN	MD H R AHMED	

	<b>WITH</b> Crl.Rev.P./8050/2022 (Filing Number)	MOFIZ UDDIN <b>Versus</b> NURJAMILA KHATUN (B)	MD H R AHMED	
40	I.A.(Crl.)/612/2022 AB 2719/2022(D/O) <b>in</b> AB/2719/2022	JISHU DAS <b>Versus</b> THE STATE OF ASSAM	MR F KHAN M. GLORY	PP, ASSAM
<b>HEARING</b>				
41	Crl.Rev.P./274/2021 WITH LCR 3 FILES, FIXED	AJOY DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR R SENSUA MR S DAS MR D BORAH	MR S M BARUAH (r-2) MR S GOSWAMI (r-2) PP, ASSAM
<b>STAY MATTERS</b>				
42	Crl.Rev.P./413/2014	MONOJIT BHATTACHARJEE <b>Versus</b> SMTI NANDITA BHATTACHAREE	MR.S SARMA MR.N BARMAN MR.R HAZARIKA MR.J ROY MR.C CHAKRAVARTY	MR.G UDDIN MR.D K RAJAK MS.M BURAGOHAINE
43	Crl.Rev.P./359/2016 WITH LCR 3 FILES	TARUN SAHA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE	PP, ASSAM
44	Crl.Pet./1107/2018	PARVEZ HUSSAIN @ SAZU <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. T H HAZARIKA MR S DEKA MR M CHETIA MR A RASHID MR. K ISLAM	MR. S AHMED (R2) PP, ASSAM MR. F R CHOUDHURY (R2)
45	Crl.Pet./130/2022 WITH LCR 1 FILE	JOY SINGHA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. N B P SINGHA	MR. P K MUNIR (r-2) PP, ASSAM MR. A GAYAN (r-2)
46	Crl.Rev.P./342/2022 WITH LCR 3 FILES	KUMUD CHANDRA GOGOI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. DILIP DEY	MR. K R PATGIRI (r-2) MS CHITRALEKHA DAS (r-2) MS. U HAZARIKA (r-2) MS K BARMAN (r-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 19/10/2022

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1)	MR S SARMA	02-09-2022	To	26-10-2022
2)	MR. J AHMED	19-10-2022	To	21-10-2022
3)	MR. S K SAHARIAH	19-10-2022	To	31-10-2022
4)	MR I AHMED	18-09-2022	To	31-10-2022
5)	MR. R HUSSAIN	30-09-2022	To	27-10-2022
6)	MS. M DAS	19-10-2022	To	21-10-2022
7)	MS S CHAKRABORTY	19-10-2022	To	22-10-2022
8)	MS. J PAUL	13-10-2022	To	30-10-2022
9)	MR. AMLAN DUTTA	19-10-2022	To	21-10-2022
10)	MR. V K CHOPRA	26-10-2022	To	01-11-2022





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Wednesday,19th October 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**BEFORE:**

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

**COURT NO: 17**

**[THIS BENCH WILL SIT AFTER RISING OF  
DIVISION BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>HEARING</b>				
1	Crl.A./47/2011 WITH LCR 5 FILES	DADUL MECH, <b>Versus</b> THE STATE OF ASSAM,	MR. P K BORAH MR.B BURAGOHAIN MR.U K DEKA MR.S BORTHAKUR	PP, ASSAM
2	Crl.A./168/2011 WITH LCR 4 FILES	SHAM @ SHYAM DAS <b>Versus</b> THE STATE OF ASSAM	MR.Z ALAM MR.G KAKATI	PP, ASSAM
3	Crl.A./170/2011 WITH LCR 3 FILES	AMAR ROY <b>Versus</b> STATE OF ASSAM	MR. S K JAIN MR H K BARUAH MR. D GOGOI MR. H SARMA MR. P C SARKAR MS. S SARMA	PP, ASSAM
4	Crl.A./183/2011 WITH LCR 3 FILES	RAJ NARAYAN DAS, <b>Versus</b> THE STATE OF ASSAM,	MR.P K DAS MR.R ALI MRN J DAS MR.A CHOUDHURY	PP, ASSAM
5	Crl.A./106/2012 WITH LCR 3 FILES	HASEN ALI <b>Versus</b> STATE OF ASSAM	MR.R SARMA MR. D MAZUMDAR MR.P BORAH MRS.T SAIKIA	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 19/10/2022

1)	MR S SARMA	02-09-2022	To	26-10-2022
2)	MR. J AHMED	19-10-2022	To	21-10-2022
3)	MR. S K SAHARIAH	19-10-2022	To	31-10-2022
4)	MR I AHMED	18-09-2022	To	31-10-2022
5)	MR. R HUSSAIN	30-09-2022	To	27-10-2022
6)	MS. M DAS	19-10-2022	To	21-10-2022
7)	MS S CHAKRABORTY	19-10-2022	To	22-10-2022
8)	MS. J PAUL	13-10-2022	To	30-10-2022
9)	MR. AMLAN DUTTA	19-10-2022	To	21-10-2022
10)	MR. V K CHOPRA	26-10-2022	To	01-11-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Wednesday,19th October 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

**COURT NO: 22**

**[CRIMINAL AND CIVIL BENCH-I**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CRIMINAL BENCH(CRL.REV.P), AND CIVIL BENCH(CRP, CRP(I/O) AND MFA)), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>			
1 CRP(IO)/240/2022	MD. BHAINUR ALI <b>Versus</b> SYED MOFRUJ ALI	MR. A PAUL	
2 CRP(IO)/241/2022	ANIL PANTATI AND 16 ORS <b>Versus</b> UPEN KUMAR SAIKIA	MR. B K DAS MR H P GUWALA MR. H P NEOG	
3 CRP(IO)/242/2022	ANIL PANTATI AND 16 ORS <b>Versus</b> PRANJAL PARASH HAZARIKA	MR. B K DAS MR H P GUWALA MR. H P NEOG	
4 CRP(IO)/243/2022	ANIL PANTATI AND 16 ORS <b>Versus</b> RUBUL HAZARIKA	MR. B K DAS MR H P GUWALA MR. H P NEOG	
5 CRP(IO)/244/2022	RUSHMAT AHMED CHOUDHURY <b>Versus</b> MD. ABDUL GONI AND 8 ORS	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER	GA, ASSAM SC, REVENUE
<b>ADMISSION</b>			
6 CRP(IO)/61/2019 FIXED	FOTU SK. @ MOHAMMAD ALI AND 3 ORS. <b>Versus</b> BABU SK. AND 9 ORS.	MR. M A SHEIKH MR. M HOSSAIN MS F INTAZ	GA, ASSAM DR. K U AHMED (R1-R3)
7 CRP(IO)/110/2019	RUNUMI GOGOI SAIKIA AND ANR. <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MS. M BORDOLOI MR. A DAS MR. N I KHAN MR S DAS	Mukesh Sharma (R-3) MS F RAHMAN (R-3) ASSTT.S.G.I.
8 CRP(IO)/35/2022	KRIKITA SOOD <b>Versus</b> MD. MEHER KHAN AND ANR.	MR H GUPTA MS. R M SARMAH	MR. N K MURRY MS P TOKBIPI MS P LINGGI
9 MACApp./466/2022 CAVT. NO.07642/022,	NATIONAL INSURANCE COMPANY LTD. <b>Versus</b> JAHAN UDDIN AND 4 ORS.	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. M KHAN FOR CAVEATOR
<b>WITH</b> I.A.(Civil)/2322/2022 <b>in</b> MACApp./466/2022	NATIONAL INSURANCE COMPANY LTD. <b>Versus</b> JAHAN UDDIN AND 4 ORS.	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. M KHAN FOR CAVEATOR

10	MACApp./498/2022	MD ABDUL HAMID <b>Versus</b> THE DIVISIONAL MANAGER NATIONAL INSURANCE CO LTD and 2 ORS	MR.R P HAZARIKA MR D DAS MR.H DAS MR.A RAJKHOWA MR.D LASKAR	MRS. S ROY MS. I DAS MS. M BORUAH
11	MACApp./746/2022	SAFUN BEGUM @ BIBI AND 4 ORS. <b>Versus</b> M/S UNITED INDIA INSURANCE CO. LTD AND 2 ORS .	MR. A BHATTACHARYYA MR. S SINGH	
12	MACApp./750/2022	NATIONAL INSURANCE COMPANY LTD., <b>Versus</b> NUR NAJAR AHMED AND 6 ORS.	MRS L SHARMA MR. K K BHATTA MS JONA TALUKDAR	
	<b>WITH</b> I.A.(Civil)/3070/2022 <b>in</b> MACApp./750/2022	NATIONAL INSURANCE COMPANY LTD., <b>Versus</b> NUR NAJAR AHMED AND 6 ORS.	MRS L SHARMA MR. K K BHATTA MS JONA TALUKDAR	
13	MACApp./753/2022	JAITUN NESSA. <b>Versus</b> JILIMA BEGUM AND 2 ORS	MS. M DAS MRS. S ROY	
14	MACApp./754/2022	SAPTARSHI BORDOLOI . <b>Versus</b> BIJU PHUKAN AND 2 ORS .	MR D MONDAL	
<b><u>ORDERS</u></b>				
15	I.A.(Civil)/911/2020 <b>in</b> MACApp./1162/2020	ARJUN GIRI AND ANR <b>Versus</b> SRI VINOY PATHAK AND 2 ORS	MR. B K DAS	
	<b>WITH</b> MACApp./1162/2020 (Filing Number)	ARJUN GIRI AND ANR <b>Versus</b> SRI VINOY PATHAK AND 2 ORS		
16	I.A.(Civil)/1628/2020 <b>in</b> MFA/4542/2020	THE NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> SRI BIJU BISWAS AND 2 ORS	MS R D MAZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. S CHAUHAN MR. A R SHOME MR B PUSHILAL MR. S CHAUHAN
	<b>WITH</b> MFA/4542/2020 (Filing Number)	THE NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> SRI BIJU BISWAS AND 2 ORS (H)		
17	I.A.(Civil)/2226/2020 <b>in</b> MACApp./4638/2020	MISS PUJA PEGU AND ANR <b>Versus</b> M/S ORIENTAL INSURANCE COMPANY LIMITED AND 2 ORS	MRS. S ROY MS. I DAS	
	<b>WITH</b> MACApp./4638/2020 (Filing Number)	MISS PUJA PEGU AND ANR <b>Versus</b> M/S ORIENTAL INSURANCE COMPANY LIMITED AND 2 ORS (F)		
18	MFA/9/2021 WITH LCR	NATIONAL INSURANCE CO. LTD. <b>Versus</b> MD. NAJRUL ISLAM and ANR,	MR.R K BHATRA MS.A BORA MR A SAIKIA	
	<b>WITH</b> MC/1/2021 <b>in</b> MFA/9/2021	NATIONAL INSURANCE CO. LTD. <b>Versus</b> MD. NAJRUL ISLAM and ANR,	MR. R K BHATRA	
19	MFA/75/2021 WITH LCR, FIXED	UNITED INDIA INSURANCE COMPANY LIMITED <b>Versus</b> REJINA BEGUM AND 3 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. A R AGARWALA MS. R LAILA MD. K ALI
	<b>WITH</b> I.A.(Civil)/862/2022 <b>in</b> MFA/75/2021	REJINA BEGUM AND 2 ORS <b>Versus</b> UNITED INDIA INSURANCE COMPANY LIMITED	MR. A R AGARWALA	MS R D MAZUMDAR
20	I.A.(Civil)/463/2021 <b>in</b> MACApp./1220/2021	NATIONAL INSURANCE COMPANY LTD. <b>Versus</b> HELEN PARMAWII AND 2 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. R MAJUMDAR MR. M K NATH

	<b>WITH</b> MACApp./1220/2021 (Filing Number)	NATIONAL INSURANCE COMPANY LTD. <b>Versus</b> HELEN PARMAWII AND 2 ORS. A	MS R D MAZUMDAR	
21	I.A.(Civil)/516/2021 <b>in</b> MACApp./3423/2020	ANKUSH KALITA <b>Versus</b> UNITED INDIA INSURANCE CO. LTD. AND 3 ORS	MR. R SARMA MS. S D SAIKIA MR. P M KALITA	MR P KALITA (r-3) MR. N M DUTTA (r-4) MRS S GOSWAMI (r-3) MS C BORAH
	<b>WITH</b> MACApp./3423/2020 (Filing Number)	SRI ANKUSH KALITA <b>Versus</b> UNITED INDIA INSURANCE CO. LTD. AND 4 ORS		
22	I.A.(Civil)/1540/2021 <b>in</b> CRP/6944/2021	THE MANAGING DIRECTOR, ASSAM STATE TRANSPORT CORPORATION (ASTC) AND ANR. <b>Versus</b> MD. KAMALUDDIN AHMED AND 5 ORS.	MR D BORUAH MR N N UPADHYAYA MR. B B KAKATI	
	<b>WITH</b> CRP/6944/2021 (Filing Number)	THE MANAGING DIRECTOR AND ANR. <b>Versus</b> KAMALUDDIN AHMED AND 5 ORS. -F	MR N N UPADHYAYA	
23	MFA/66/2022 WITH LCR	UNION OF INDIA <b>Versus</b> M/S MEGHALAYA CAST AND ALLOYS PVT. LTD.	MR. P S BHATTACHARYYA	MR. K P MAHESWARI MS. M SHARMA MS. C SAHA
	<b>WITH</b> I.A.(Civil)/1577/2022 <b>in</b> MFA/66/2022	UNION OF INDIA <b>Versus</b> M/S MEGHALAYA CAST AND ALLOYS PVT. LTD.	MR. P S BHATTACHARYYA	
24	CRP(IO)/82/2022	KHAGEN BARUAH <b>Versus</b> TULTUL CHETIA AND 2 ORS	MR. D C C PHUKAN MS. J GOGOI	MS. M CHOUDHURY (r-3) MS C BORAH (r-3)
25	CRP/89/2022	M/S. ASSAM TEA INDUSTRIES <b>Versus</b> SMT. SUMAN BAORI AND 7 ORS.	MS. SUDAKSHINA K. MS. P BARUAH MS H TERANGPI MR B KAUSHIK MR. S HAZARIKA	MR. A J SAIKIA (R5) MR. B KAKATI (R5) MR G S BORO (R5)
26	Review.Pet./112/2022	MANAGEMENT, KELLYDEN TEA ESTATE <b>Versus</b> SARDAR KULDIP SINGH VIRDI AND ANR.	MS R BEGUM MS. M BORDOLOI MR. A DAS MR. N SHARMA MR. N I KHAN	GA, ASSAM
	<b>WITH</b> WP(C)/6758/2017	MANAGEMENT, KELLYDEN TEA ESTATE <b>Versus</b> SARDAR KULDIP SINGH VIRDIWORKMAN and ANR.	MR.A DAS MR.N SARMA MS.R BEGOM	MR.T C CHUTIA(ADDL. SENIOR GA, ASSAM (R - 2)) MR K L GUPTA
	<b>WITH</b> I.A.(Civil)/1811/2022 <b>in</b> WP(C)/6758/2017	MANAGEMENT, KELLYDEN TEA ESTATE <b>Versus</b> SARDAR KULDIP SINGH VIRDI AND ANR.	MS R BEGUM MS. M BORDOLOI MR. A DAS MR. N SHARMA MR. N I KHAN	GA, ASSAM
	<b>WITH</b> I.A.(Civil)/1989/2022 <b>in</b> WP(C)/6758/2017	SARDAR KULDIP SINGH VIRDI <b>Versus</b> MANAGEMENT, KELLYDEN TEA ESTATE AND ANR.	MR K L GUPTA	MR. A DAS
28	CRP(IO)/116/2022 CAVT. NO.04642/022,	SRIKUMAR BARUAH AND 14 ORS <b>Versus</b> SMTI RENU BALA BARUAH AND 4 ORS		MR. A R SHOME (FOR CAVEATOR) MR B PUSHILAL (FOR CAVEATOR)

29	CRP(IO)/146/2022	ASHOK TARU DUTTA <b>Versus</b> ARINDAM DUTTA	MR. D MOZUMDER MR. S BISWAS MS D DEVI	MR G N SAHEWALLA MD ASLAM MR. S K GHOSH MR. P DEKA MS F AHMED MS. S. TODI MR H K SARMA
30	CRP(IO)/197/2022	MUSTT JORINA BEGUM AND ANR <b>Versus</b> MD AZAD ULLAH AND 8 ORS	MS D DUTTA	
31	I.A.(Civil)/1724/2022 in MACApp./92/2015(D/O) in MACApp./92/2015	MD ABUL KALAM AZAD <b>Versus</b> THE REGIOANL MANAGER, ORIENTAL INSURANCE CO. LTD.	MR.A R AGARWALA	MR. R SARMA MR. A ACHARYA
32	I.A.(Civil)/2778/2022 in CRP/353/2015(D/O), WITH LCR in CRP/353/2015	MD. ABDUR RAHMAN @ ABDUL RAHMAN <b>Versus</b> SMT TAHIRA ALOM and 2 ORS.	MR. P J SAIKIA, SR. ADV MR. A K GUPTA MS M NIROLA	MR C GOSWAMI
33	I.A.(Civil)/2880/2022 WITH LCR in CRP/55/2017	ON THE DEATH OF BASUDEV SHAW HIS LEGAL HEIRS SHANTI SHAW AND ORS. <b>Versus</b> SAMSUL HAQUE	MR. S P ROY JYOTISH DAS MRS S KUMARI	
	<b>WITH</b> CRP/55/2017	ON THE DEATH OF BASUDEV SHAW <b>Versus</b> SAMSUL HAQUE	MR.K RAJBONGSHI MS.A TALUKDAR MRA K RAI MRSK AGARWAL MR. S ALAM MR.T R ROY	
34	I.A.(Civil)/3006/2022 in MACApp./410/2022	SMTI ANIMA BORO AND 2 ORS <b>Versus</b> SHRIRAM GENERAL INSURANCE CO. LTD AND 4 ORS.	MR. B K JAIN	MR. R GOSWAMI
	<b>WITH</b> MACApp./410/2022	SHRIRAM GENERAL INSURANCE CO. LTD <b>Versus</b> SMTI ANIMA BORO AND 7 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR SISHIR DUTTA (R8) MR. S NATH (R4, R5) MR. B K JAIN MS. P C BARNALI NAIR MR. C SHARMA (R8) MR. S DUTTA (R8) FOR CAVEATOR
	<b>WITH</b> I.A.(Civil)/2102/2022 in MACApp./410/2022	SHRIRAM GENERAL INSURANCE CO. LTD <b>Versus</b> SMTI ANIMA BORO AND 7 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR SISHIR DUTTA (R8) MR. S NATH (R4, R5) MR. B K JAIN MS. P C BARNALI NAIR MR. C SHARMA (R8) MR. S DUTTA (R8) FOR CAVEATOR
35	I.A.(Civil)/3049/2022 in CRP(IO)/45/2022	ON THE DEATH OF PURNA CH. SANGMA HIS LEGAL HEIRS MOMOTA SANGMA AND 2 ORS. <b>Versus</b> PARMESWARI SANGMA AND ANR.	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	
	<b>WITH</b> CRP(IO)/45/2022	PURNA CH. SANGMA <b>Versus</b> PARMESWARI SANGMA AND ANR.	MR. B D DEKA MR. M DAS N CHAUDHURY	
36	I.A.(Civil)/3060/2022 in MFA/10793/2022	M/S. UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> ACHTAN NECHA AND ANR	MR A N DAS	
	<b>WITH</b> MFA/10793/2022 (Filing Number)	M/S. UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> ACHTAN NECHA AND ANR A	MR A N DAS	
	<b>WITH</b> I.A.(Civil)/10795/2022 (Filing Number)	M/S. UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> ACHTAN NECHA AND ANR A	MR A N DAS	

37	I.A.(Civil)/3066/2022 in CRP/179/2014(D/O) in CRP/179/2014	RAM BAHADUR MAHATO <b>Versus</b> SMTI DIPTI PAUL		
38	I.A.(Civil)/3067/2022 in MACApp./12101/2022	JULITA EKKA . <b>Versus</b> UNITED INDIA INSURANCE COM.LTD AND 4 ORS .	B R DAS MS M BHARATI	
	<b>WITH</b> MACApp./12101/2022 (Filing Number)	JULITA EKKA . <b>Versus</b> UNITED INDIA INSURANCE COM.LTD AND 4 ORS . F	B R DAS	
39	I.A.(Civil)/3079/2022 in MACApp./18799/2019	M/S. UNITED INDIA INSURANCE COMPANY LIMITED <b>Versus</b> SMT.ARCHANA SARMAH AND 7 ORS.	MR. K K DEY MR V K BAROOAH	
	<b>WITH</b> MACApp./18799/2019 (Filing Number)	M/S. UNITED INDIA INSURANCE COMPANY LIMITED <b>Versus</b> SMT.ARCHANA SARMAH AND 7 ORS.	MR. K K DEY	
<b>HEARING</b>				
40	CRP/152/2016 WITH LCR, FIXED	SARADA DEVI and 3 ORS. <b>Versus</b> ON THE DEATH OF SWAPAN ROY, HIS LEGAL HEIRS SMTI CHINA ROY and ORS.	MRG P BHOWMIK MS.J PURKAYASTHA MR.R HAZARIKA MS.M KALITA	MS.M HAZARIKA MS.A RANA
<b>STAY MATTERS</b>				
41	CRP/254/2014 CAVT. NO. 786/14 WITH LCR	MANIK CHAND PATOWA <b>Versus</b> SEKHAR ROY and 5 ORS	MR.G N SAHEWALLA MS.B SARMA MR.P DEKA MR.A CHETIA MD.ASLAM	MR. T ROY (R1) MS. B SARKAR (R1) MR.S DEY MR P BHATTACHARJYA (R1) FOR CAVEATOR MR.P SEN
42	CRP(IO)/75/2015	ROUCHANUL KABIR <b>Versus</b> SAHADAT ALI and 2 ORS	MR.A ROSHID MR.A MOBARAQUE	GA, ASSAMR2-3
43	CRP/489/2016	ON THE DEATH OF NABA KANTA DAS, HIS LEGAL HEIRS (a) SMTI. SIKHA RANI DAS (WIFE) <b>Versus</b> SIKHA SARKAR @ CHEPO and 10 ORS.	MR. P K ROY MR. S K CHAKRABORTY MRS A CHAKRABORTY MS. M DUTTA	MR G P BHOWMIK (R-9) GA, ASSAM MS. J PURKAYASTHA (R-9) MS. M KALITA (R-9)
44	CRP/61/2017	NIRMAL DAS <b>Versus</b> SASWATI ROY	MR.R DUBEY MS.A B KAYASTHA MS.M SAIKIA MR.A K DAS	
45	CRP/45/2019	RAJEN DUBEY AND 5 ORS. <b>Versus</b> MADHURI DUBEY AND 2 ORS.	MR. I ALAM MR. T SK MS. R R BORAH	
46	CRP(IO)/46/2019	NUR ISLAM <b>Versus</b> MALEK UDDIN AHMED AND 16 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	MR. B BANERJEE (R1-R6) MR S HOQUE (R1-R6)
47	CRP(IO)/327/2019	SIVASAGAR TOWN LAKHIMI AND GENERAL FLAT HOUSING CO-OPERATIVE SOCIETY LTD. <b>Versus</b> SRI SREEMANTA LAL DOWARAH AND 7 ORS.	MR. S DASGUPTA MS. M DASGUPTA	
48	CRP/24/2022	ABANI KUMAR DAS <b>Versus</b> MD. ISMAIL ALI AND 5 ORS	MR. B K SEN MR A HUSSAIN MR. F HAQUE	

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LEAVE NOTE OF ADVOCATES FOR 19/10/2022

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1)	MR S SARMA	02-09-2022	To	26-10-2022
2)	MR. J AHMED	19-10-2022	To	21-10-2022
3)	MR. S K SAHARIAH	19-10-2022	To	31-10-2022
4)	MR I AHMED	18-09-2022	To	31-10-2022
5)	MR. R HUSSAIN	30-09-2022	To	27-10-2022
6)	MS. M DAS	19-10-2022	To	21-10-2022
7)	MS S CHAKRABORTY	19-10-2022	To	22-10-2022
8)	MS. J PAUL	13-10-2022	To	30-10-2022
9)	MR. AMLAN DUTTA	19-10-2022	To	21-10-2022
10)	MR. V K CHOPRA	26-10-2022	To	01-11-2022